



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Friday,21st February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- FOR ORDERS -**

1	<a href="#">PIL/30/2023</a>	WE FOR GUWAHATI FOUNDATION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 23 ORS.	MS. SUDAKSHINA K. MS. D GHOSH	SC, ELEM. EDU MR. T J MAHANTA (r-18) GA, ASSAM MR. P P BARUAH (R-17) MRS. R S CHOWDHURY (R 14, 23, 25) MR. A BHATTACHARYA(R-21) MR. R SARMA (R-17) MR. U K BARMAN (r-23) MR. S P CHOUDHURY (R-11) MR. P P DUTTA MRS S BARUAH(R-12) MS. K MALAKAR(R-21) MRS. K BARPUZARI(R-12) MR. A CHAMUAH (R-12) MR D J DAS R SARMAH (R-16) MR J BORAH (R-16) MR H ALI (r-23) MR. M A I HUSSAIN (R-22) MR. K KAKOTI (R-16) MR. K P PATHAK (r-19) MS G DAS (R 14, 23, 25) MR. S D ROY (R-12) MR. R KONWAR (r-23) MS S DAS (r-10) MR T GOGOI (r-18) MR T DAS (R 14, 23, 25) MR K BISWAKARMA (R-11) MR BHARGAV DAS (r-19) MR ARINDAM BARUAH (r-19) MS P SARMA (r-18) MR. S. J. SARKAR (R-11) MR B YADAV (r-10) SC, SEC. EDU. SC, SSA
2	<a href="#">PIL/59/2024</a>	RAJIB LANGTHASA AND 2 ORS <b>Versus</b> THE GOVERNMENT OF ASSAM AND 14 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, FINANCE SC, N C HILLS SC, FOREST
3	<a href="#">WA/182/2024</a>	NABA KUMAR SARANIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MR. A I KATHAR MR SAURADEEP DEY MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. S CHAUHAN(R-8) GA, ASSAM MR B B NARZARY(R-8) MR N ALAM(R-8) M. BORUAH(R-8) R DEB(R-8) V KHAKHALARY(R-8) V KHAKHALARY(R-8) SC, WPT AND BC
4	<a href="#">WA/386/2024</a>	DIGANTA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. H N SARMA MR. R M DEKA N GAUTAM	GA, ASSAM
5	<b>WITH</b> <a href="#">WA/381/2024</a>	THE STATE OF ASSAM AND ORS <b>Versus</b> BALEN ROY MEDHI	MR. D NATH SR. GA, ASSAM	MR. J KALITA (R-1)

6	<b>WITH</b> <a href="#">WA/388/2024</a>	BOBITA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. H N SARMA MR. R M DEKA N GAUTAM	GA, ASSAM MR. J KALITA (R-5)
7	<b>WITH</b> <a href="#">WA/393/2024</a>	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> BALEN ROY MEDHI	MR. D NATH SR. GA, ASSAM	
8	<b>WITH</b> <a href="#">WA/397/2024</a>	DIGANTA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. H N SARMA MR. R M DEKA N GAUTAM	GA, ASSAM MR. J KALITA (R-5)
9	<b>WITH</b> <a href="#">WA/427/2024</a>	HEMANTA KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. H N SARMA MR. R M DEKA N GAUTAM	GA, ASSAM
10	<b>WITH</b> <a href="#">WA/428/2024</a>	HEMANTA KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. H N SARMA MR. R M DEKA N GAUTAM	GA, ASSAM
11	<b>WITH</b> <a href="#">WA/41/2025</a>	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> BALEN ROY MEDHI AND ANR.	SR. GA, ASSAM	MR. J KALITA (R-1)
12	<a href="#">I.A.(Civil)/708/2024</a> in WA/1779/2024	PADMA KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR P R SARMA MR D MEDHI P. NAIDING	SC, ELEM. EDU
13	<b>WITH</b> <a href="#">WA/1779/2024</a> (Filing Number)	PADMA KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS F	MR D MEDHI	
13	<a href="#">WP(C)/3434/2024</a>	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> NAYANMANI DEKA AND 58 ORS	MR. B CHAKRAVARTY	MR S CHOUDHURY( R-9,14,16,18,19,23,32,34,44,22,49,46,20,45,,52,59,28,55,12,50,51,41,46,47) MS R MEDHI( R-9,14,16,18,19,23,32,34,44,22,49,46,20,45,,52,59,28,55,12,50,51,41,46,47)
14	<b>WITH</b> <a href="#">WP(C)/2475/2024</a>	THE UNION OF INDIA AND ANR <b>Versus</b> SANTANU SARMA AND 5 ORS.	B. CHAKRAVARTY, CGC	MR S CHOUDHURY(R-1,2,4,5,6) MS R MEDHI(R-1,2,4,5,6)
15	<a href="#">I.A.(Civil)/3965/2024</a> in WA/12044/2024	BABY DEBNATH AND 18 ORS <b>Versus</b> THE GOVT OF ASSAM AND 6 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM SC, REVENUE SC, GMC
16	<b>WITH</b> <a href="#">WA/12044/2024</a> (Filing Number)	BABY DEBNATH AND 18 ORS <b>Versus</b> THE GOVT OF ASSAM AND 6 ORS	MR. P K ROY	
16	<a href="#">I.A.(Civil)/3966/2024</a> in WA/12081/2024	BABY DEBNATH AND 18 ORS <b>Versus</b> THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM SC, GMC SC, REVENUE
17	<b>WITH</b> <a href="#">WA/12081/2024</a> (Filing Number)	BABY DEBNATH AND 18 ORS <b>Versus</b> THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY	
17	<a href="#">I.A.(Civil)/399/2025</a> in WP(C)/4040/2024	THE UNION OF INDIA AND ORS <b>Versus</b> RAJEEB KUMAR PHUKAN		
18	<b>WITH</b> <a href="#">WP(C)/4040/2024</a>	UNION OF INDIA AND 2 ORS <b>Versus</b> SHRI RAJEEB KUMAR PHUKAN	MR. B CHAKRAVARTY SC, C.G.C.	
18	<a href="#">I.A.(Civil)/433/2025</a> in Cont.Cas(C)/228/2022	SMTI KIZUKALA JAMIR <b>Versus</b> SHRI ANOOP KHINCHI, IAS	MR H K DAS MR. D J KAPIL	
19	<b>WITH</b> <a href="#">Cont.Cas(C)/228/2022</a>	SMTI. KIZUKALA JAMIR AND 3 ORS <b>Versus</b> JAN E ALAM, IAS AND 3 ORS	MR S S DEY MR H K DAS MR. D J KAPIL	
19	<a href="#">I.A.(Civil)/471/2025</a> in WA/13683/2024	RAJDEEP RAJKHOWA <b>Versus</b> PALLAB JYOTI GOSWAMI AND ORS	MR. H BURAGOHAIN	SC, EXCISE DEPTT.
20	<b>WITH</b> <a href="#">WA/13683/2024</a> (Filing Number)	RAJDEEP RAJKHOWA <b>Versus</b> PALLAB JYOTI GOSWAMI AND 3 ORS	MR. H BURAGOHAIN	
20	<a href="#">I.A.(Civil)/485/2025</a> CAVT. NO.116820/24,N WITH CAVT./1168/2024 in WA/1888/2025	THE STATE OF ASSAM AND ORS <b>Versus</b> ARUN SARMA AND ORS	MR. D SAIKIA MR. R BORPUJARI MR. A BHATTACHARYYA	GA, ASSAM MR. B D DEKA MR. M DAS FOR CAVEATOR
21	<b>WITH</b> <a href="#">WA/1888/2025</a> (Filing Number)	THE STATE OF ASSAM AND ORS <b>Versus</b> ARUN SARMA AND ORS	MR. RAJIB BORPUJARI	
21	<b>WITH</b> <a href="#">I.A.(Civil)/1890/2025</a> (Filing Number)	THE STATE OF ASSAM AND ORS <b>Versus</b> ARUN SARMA AND ORS	MR. RAJIB BORPUJARI	
22	<a href="#">I.A.(Civil)/487/2025</a> in WA/824/2025	THE STATE OF ASSAM <b>Versus</b> ABDUL ALIM KHAN	MR. R MAZUMDAR MR. N J KHATANIAR	SC, FINANCE

23	<a href="#">I.A.(Civil)/488/2025</a> in WA/5856/2024	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND 3 ORS. <b>Versus</b> M/S MAHABIR OIL TRADERS INDUSTRIES AND 2 ORS.	MR. N J GOGOI MS. S DEB	
	<b>WITH</b> <a href="#">WA/5856/2024</a> (Filing Number)	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND 3 ORS. <b>Versus</b> M/S MAHABIR OIL TRADERS INDUSTRIES AND 2 ORS.	MR. N J GOGOI	
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
24	<a href="#">WA/375/2024</a> CAVT. NO.09292/024, WITH CAVT. 929/2024	DILIP KUMAR SARMAH AND 21 ORS. <b>Versus</b> M/S S. H. ENTERPRISE AND 5 ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	MR. R SHARMA MS P PHUKAN SC, I O C FOR CAVEATOR SC, THE ASSAM CO OPERATIVE APEX BANK LTD. SC, PF
25	<a href="#">WP(C)/965/2025</a>	M/S JAINEX TEA COMPANY PRIVATE LIMITED <b>Versus</b> ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION, DIBRUGARH ZONE	MR. M SHARMA	SC, THE ASSAM CO OPERATIVE APEX BANK LTD. SC, PF
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
26	<a href="#">WP(C)/6387/2024</a>	CANARA BANK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M SHARMA MR H K SARMA	GA, ASSAM SC, REVENUE
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
27	<a href="#">WP(C)/7498/2022</a> FIXED	GHOSHITO YEPHTO AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N SARKAR S BORGHAIN MS. B DEVI MR BAPLU CHAKMA	GA, ASSAM SC, K A A C
28	<a href="#">WA/396/2023</a>	SUMITRA DEWRY AND 60 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. R M CHOUDHURY (R- 1,2,25) MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
29	<a href="#">WP(C)/6850/2023</a>	REBEKA RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. M ISLAM MS A KHATUN	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
30	<a href="#">PIL/65/2024</a> B/O	ARUN KUMAR DAS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR F Z MAZUMDER	MR. K K PARASAR (C.GC) DY.S.G.I.
31	<a href="#">WA/302/2024</a> FIXED	DHRUBAJYOTI SAIKIA <b>Versus</b> SIMANTA GOGOI AND 4 ORS	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	GA, ASSAM MR G PEGU(R-1) MR B KAUSHIK (R-1) MR. S HAZARIKA(R-1) MS. M K SHARMA(R-1) SC, EXCISE DEPTT.
32	<a href="#">WP(C)/6306/2024</a>	PURNANJALI DEKA AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. B BHUYAN MR. T DEURI MRS. R S DEURI MR A ATREYA MS A DAS MS. L WANGSA	SC, HEALTH SC, FINANCE
33	<a href="#">WA/17/2025</a> FIXED	DR. ATUL BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D SARMA MS. S NAZNEEN	SC, HIGHER EDU
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
34	<a href="#">PIL/19/2022</a>	JAVED ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	MR. K N CHOUDHURY (r- 3,4) GA, ASSAM MS. M DEVI (r-3,4) MR. S BARUAH (R-6) MR. A DAS (r-3,4) MS. S KONWAR (R-1, 2 & 5)

**HEARING**

35	<a href="#">WP(C)/7886/2015</a>	UMESH TAMULI and 176 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS.B CHOUDHURY MS.H DEKA MS.P DUTTA	GA, ASSAM MR. R K D CHOUDHURY MR.A DAS(R-4) MR.C CHOUDHURY MR. R. DHAR, SC, TRIBAL AFFAIRS (PLAIN) R-5 AG, ASSAM
36	<a href="#">PIL/41/2021</a>	INDRAJIT CHAKMA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	ASSTT.S.G.I. GA, AP
37	<a href="#">WA/221/2023</a>	BIPUL DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. H	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU SC, FINANCE
38	<a href="#">WP(C)/2260/2023</a>	DINENDRA BISWAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	MR. S C KEYAL MR H GUPTA MR. A CHETIA (R-6) DY.S.G.I. SC, REVENUE SC, GHC SC, FINANCE
39	<a href="#">WP(C)/3589/2023</a> CAVT. NO.06262/023,	UNION OF INDIA AND 3 ORS <b>Versus</b> BANSHIDHAR MOHAPATRA	MR. B CHAKRAVARTY	MR. S C KEYAL FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
12)	MR. M R SODIAL	17-02-2025	To	21-02-2025
13)	MS. R S SADIAL	17-02-2025	To	21-02-2025
14)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
15)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
16)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
17)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
18)	MR P C DEY	20-02-2025	To	21-02-2025
19)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
20)	MS. D SAIKIA	12-02-2025	To	07-03-2025
21)	MR D K DAS	20-02-2025	To	03-03-2025
22)	K U AHMED	21-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR  
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

**COURT NO: 2**

**[DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WA/433/2023</a> CAVT. NO.10982/023,	BALESWAR RANGPI AND ANR. <b>Versus</b> ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	MR. A C SARMA MS. R B BORA, GA, ASSAM MR. M MONDAL FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3420/2023</a> in WA/433/2023	BALESWAR RANGPI AND ANR. <b>Versus</b> ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	MR. A C SARMA MR. M MONDAL FOR CAVEATOR
2	<a href="#">WA/175/2024</a>	MRS. PURABI DEKA AND ANR <b>Versus</b> THE STATE BANK OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	MR. B CHAKRABORTY(R-4) MR. S Ali(R-2) MR. S P BHATTACHARJEE(R-4) MR K DAS (R-2, R3) MRS P HAZARIKA(R-4) MR R K SAHA(R-4) MS. RIA TIWARI(R-4)
3	<a href="#">WA/11/2025</a>	L IBOCHOW SINGHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM SC, APDCL
<b>ORDERS</b>				
4	<a href="#">ITA/5/2023</a>	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. <b>Versus</b> ROHIT KARAN JAIN	MR. S C KEYAL	
5	<a href="#">WA/8/2024</a>	THE STATE OF ASSAM AND ANR. <b>Versus</b> JAHIRUL ISLAM AND 4 ORS.	MR. K GOGOI MR S DAS	MR H R A CHOUDHURY (R-1) MR J ABEDIN (R-1) MD. M H CHOUDHURY MR. A M AHMED (R-1) MR MONZUR K CHOUDHURY (r-4,5) MR. P CHAKRABORTY (r-4,5) R. BARUAH (r-4,5) MR. S N AHMED (r-4,5) P. GHOSH (R-1) TANZIM L. CHOUDHURY

6	<a href="#">WA/159/2024</a> CAVT. NO.04222/024,	MAHAMMAD AZAD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	MR S HOQUE MR. M ISLAM FOR CAVEATOR SC, EDU
	<b>WITH</b> <a href="#">WA/169/2024</a>	DILIP CH HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. R ALOM	SC, HIGHER EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/1541/2024</a> in WA/169/2024	DILIP CH HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. R ALOM	SC, HIGHER EDU
8	<a href="#">I.A.(Civil)/807/2024</a> in WA/3011/2024	SAIFUL ISLAM <b>Versus</b> MONIR UDDIN AND 7 ORS.	DR. B AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM MS. A HUSSAIN(R-2) MR R ISLAM(R-2) SC, SEC. EDU.
	<b>WITH</b> <a href="#">WA/3011/2024</a> (Filing Number)	SAIFUL ISLAM <b>Versus</b> MONIR UDDIN AND 7 ORS F	MR. P K ROYCHOUDHURY	
9	<a href="#">I.A.(Civil)/2474/2024</a> in WA/7701/2024	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> JYOTISHMOY BORAH AND 2 ORS.	MR A R TAHBILDAR	MR S BORTHAKUR (R-1,2,3) MR. D GOGOI(R-1,2,3)
	<b>WITH</b> <a href="#">WA/7701/2024</a> (Filing Number)	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> JYOTISHMOY BORAH AND 2 ORS.	MR S DAS	
10	<a href="#">I.A.(Civil)/2781/2024</a> in WA/2914/2024	ABDUL KUDDUS MIAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b> <a href="#">WA/2914/2024</a> (Filing Number)	ABDUL KUDDUS MIAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ORS E	MRS. K DEVI	
11	<a href="#">I.A.(Civil)/3231/2024</a> in WA/11315/2024	DIMPI BORAH <b>Versus</b> SURUJ GOGOI AND 4 ORS	MR. J C GOGOI MR. S ALI MR B ISLAM MR. H KAKATI	MS. S KANUNGOE(R-1) MS. J CHETTRY (R-1) SC, SEC. EDU.
	<b>WITH</b> <a href="#">WA/11315/2024</a> (Filing Number)	DIMPI BORAH <b>Versus</b> SURUJ GOGOI AND 4 ORS B	MR. J C GOGOI	
12	<a href="#">I.A.(Civil)/3706/2024</a> CAVT. NO.103220/24,N in WA/13671/2024	THE STATE OF ASSAM <b>Versus</b> NAKIB SAIKIA AND ORS	MR. D SAIKIA MR. RAJIB BORPUJARI	MR. K N CHOUDHURY (R-1) SC, P AND R.D. MR. Y DOLOI SC, AG MR. M PHUKAN(R-1) MR. P K BORDOLOI MR A N SARMAH(R-1) FOR CAVEATOR
	<b>WITH</b> <a href="#">WA/13671/2024</a> (Filing Number)	THE STATE OF ASSAM <b>Versus</b> NAKIB SAIKIA AND ORS	MR. RAJIB BORPUJARI	
	<b>WITH</b> <a href="#">I.A.(Civil)/13674/2024</a> (Filing Number)	THE STATE OF ASSAM <b>Versus</b> NAKIB SAIKIA AND ORS	MR. RAJIB BORPUJARI	
13	<a href="#">I.A.(Civil)/3968/2024</a> in WA/15149/2024	SRI KUNTI BARUAH SAIKIA AND 240 ORS <b>Versus</b> UNION OF INDIA AND ORS	ALHAJJ I UDDIN MR. H ALI MS S DAS B BARMAN	GA, ASSAM DY.S.G.I. SC, FINANCE

**WITH**  
[WA/15149/2024](#)  
(Filing Number)

SRI KUNTI BARUAH SAIKIA AND ORS MR. H ALI

**Versus**

UNION OF INDIA AND ORS

14 [I.A.\(Civil\)/3996/2024](#) MR. S K MEDHI

in WA/13565/2024

THE UNION OF INDIA AND ORS  
**Versus**  
HEAD CONSTABLE GENERAL DUTY  
MADHAB NAMASUDRA

**WITH**  
[WA/13565/2024](#)  
(Filing Number)

The Union of India SANJAY KUMAR MEDHI

**Versus**

Head Constable General Duty Madhab  
Namasudra

**HEARING**

15 [WA/244/2023](#)

THE UNION OF INDIA AND ANR. MR H GUPTA

**Versus**

LALKUMAR EK AND 17 ORS.

MR. U K NAIR  
FOR CAVEATOR

16 [WA/268/2023](#)

CAVT. NO.07442/023,  
WITH CAVT.744/2023

BANABINA BRAHMA

**Versus**

THE STATE OF ASSAM AND 5 ORS.

MR B D DAS

MR D KALITA

MR. H R DAS

SC, HIGHER EDU  
SC, APSC  
MR P BHARDWAJ  
SC, BTC  
FOR CAVEATOR  
MR. D J BORAH  
GA, ASSAM

17 [WA/414/2023](#)

BHASKAR OJAH

**Versus**

THE STATE OF ASSAM AND 3 ORS.

MR. K N CHOUDHURY

MR. R M DEKA

MR. D J DAS

N GAUTAM

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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
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12)	MR. M R SODIAL	17-02-2025	To	21-02-2025
13)	MS. R S SADIAL	17-02-2025	To	21-02-2025
14)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
15)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
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17)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
18)	MR P C DEY	20-02-2025	To	21-02-2025
19)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
20)	MS. D SAIKIA	12-02-2025	To	07-03-2025
21)	MR D K DAS	20-02-2025	To	03-03-2025
22)	K U AHMED	21-02-2025	To	27-02-2025



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Friday,21st February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HIS LORDSHIP AND  
HONOURABLE MRS. JUSTICE Y. LONGKUMER.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	<a href="#">Review.Pet./23/2024</a> FIXED, IN WP(C)/2883/2021 (D/O)	JAGEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MS. P DAS, SC, SECONDARY EDU. DEPTT. GOVT. OF ASSAM
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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
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19)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
20)	MS. D SAIKIA	12-02-2025	To	07-03-2025
21)	MR D K DAS	20-02-2025	To	03-03-2025
22)	K U AHMED	21-02-2025	To	27-02-2025





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./251/2025</a> B/O	MAFUJUL ISLAM @ MAFUZUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
2	<a href="#">Bail Appln./407/2025</a> FIXED	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A B T HAQUE MR. A B T HAQUE	PP, ASSAM
3	<a href="#">Bail Appln./465/2025</a>	JAMIR ALI @ JOMIR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. R ALI MR. A M KHAN MR T T MONI MR S PRODHANI	PP, ASSAM
4	<a href="#">Bail Appln./468/2025</a>	SMT PRIYANKA DAS <b>Versus</b> THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
5	<a href="#">Bail Appln./469/2025</a>	ANANTA DAS <b>Versus</b> THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA	PP, ASSAM
6	<a href="#">Bail Appln./471/2025</a>	ABDUL SAHID BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MD E AHMED MR. R A MAZUMDER MR M ISLAM	PP, ASSAM
7	<a href="#">Bail Appln./472/2025</a>	BASUDEV DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
8	<a href="#">Bail Appln./473/2025</a>	IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
9	<a href="#">Bail Appln./475/2025</a>	MD ABDUL KARIM <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
10	<a href="#">Bail Appln./477/2025</a>	PRITAM SOVASARIA <b>Versus</b> THE UNION OF INDIA AND ORS	MR A V SINGH MR W R MEDHI MR P TALUKDAR	SC, TAXES
<b>MOTION</b>				
11	<a href="#">AB/292/2025</a>	REJUWAN AHMED <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MS. J AHMED	PP, ASSAM

12	<a href="#">AB/350/2025</a> FIXED	PRITAM KUMAR CHOUDHARY <b>Versus</b> THE UNION OF INDIA	MR K THAKUR S YESMIN B ALI SK MR. J N SUWAI	SC, NCB
13	<a href="#">AB/397/2025</a>	MD AKRAMUL ISLAM @ MANIK <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MRS J M KONWAR MR J SINGH MS M ZOMUANPUII MS S JAIN	
14	<a href="#">AB/400/2025</a>	SRI RAHUL KR DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
15	<a href="#">AB/401/2025</a>	BISWAJIT DEKA <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
16	<a href="#">AB/402/2025</a>	AJIT DAS <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
17	<a href="#">AB/407/2025</a>	KALU RAM SAINI <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
18	<a href="#">Bail Appln./1408/2024</a> WITH CASE RECORD(SCANNED COPY)	LALSANGZO <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
19	<a href="#">Bail Appln./2403/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE <b>WITH</b>	ABDUL MONAF <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
20	<a href="#">Bail Appln./55/2025</a>	MOTIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
21	<a href="#">Bail Appln./3043/2024</a> WITH SCANNED COPY OF LCR	MD NOOR MOHAMMAD <b>Versus</b> THE STATE OF ASSAM	MS M SAHOO N NEOG L BANIK MS. S KAUR MR. N N JHA	PP, ASSAM
22	<a href="#">Bail Appln./3241/2024</a> WITH CASE RECORD(SCANNED COPY)	KABEL UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
23	<a href="#">Bail Appln./3436/2024</a>	THANGGUNSEM HAOKIP AND ANR <b>Versus</b> THE UNION OF INDIA	MS. A. MEDHI	SC, DRI
24	<a href="#">Bail Appln./3650/2024</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY), B/O	MUSTAFA NUR ALOM <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR K HUSSAIN	PP, ASSAM
25	<a href="#">Bail Appln./3687/2024</a> WITH CASE RECORD(SCANNED COPY)	BIBEK SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI B ALI SK MR. J N SUWAI	PP, ASSAM
26	<a href="#">Bail Appln./3849/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SOFIQL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	MR. M DUTTA (AMICUS CURIAE, R-2) PP, ASSAM
27	<a href="#">Bail Appln./3943/2024</a> WITH CASE RECORD(SCANNED COPY)	SAFIUL HOQUE @ SAFIKUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
28	<a href="#">Bail Appln./3974/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SUJIT DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A C AZAD	MR. D GOGOI (Amicus Curiae, R-2) PP, ASSAM

29	<a href="#">Bail Appln./60/2025</a> WITH OFFICE NOTE, FIXED	SRI SAPEAR MOMIN @ SP <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K SHARMA MR. A AHAD MR S.SARMAH	PP, ASSAM
30	<a href="#">Bail Appln./100/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MAMUNUR RASHID <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
31	<a href="#">Bail Appln./252/2025</a> FIXED	GAGAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM
32	<a href="#">Bail Appln./283/2025</a> FIXED	CHUKHU TAPIN @ CHUKU <b>Versus</b> THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
33	<a href="#">Bail Appln./305/2025</a> FIXED	NAJIR HUSSAIN @ NAJIR HOSEN MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. R ISLAM N. UDDIN	MS. N DAS, Addl. P.P.
34	<a href="#">Bail Appln./311/2025</a> FIXED	MANISHA MURMU <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR	PP, ASSAM
35	<a href="#">Bail Appln./320/2025</a> FIXED	AKTAR ALI @ AKHTAR HUSSAIN @ ABBAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR J I MONDAL MR J ISLAM	PP, ASSAM
	<b>WITH</b>			
36	<a href="#">Bail Appln./228/2025</a>	AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR M CHOUDHURY MR. M MONDAL MS. F BEGUM	PP, ASSAM
	<b>WITH</b>			
37	<a href="#">Bail Appln./310/2025</a>	OSMAN GONI AND ANR <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR R A AHMED MR A ALAM	PP, ASSAM
38	<a href="#">Bail Appln./346/2025</a> FIXED	SOFIUR ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
<b>BAIL HEARING</b>				
39	<a href="#">AB/2315/2024</a> FIXED	SURAJIT GHOSH <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
40	<a href="#">AB/2754/2024</a>	NIKUNJA BASUMATARY <b>Versus</b> STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
41	<a href="#">AB/2850/2024</a>	Haidar Ali Khan and ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
42	<a href="#">AB/3026/2024</a> WITH CASE RECORD(SCANNED COPY)	RAJIB ALI @ RAKEB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R RAJKHOWA B KHAKHLARY S AHMED MS P GOGOI U SWARGIARY	PP, ASSAM
43	<a href="#">AB/59/2025</a> FIXED	HIMANGO KALITA @ MANGO <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
44	<a href="#">AB/108/2025</a> B/O	SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MS. M MEDHI MD. I HUSSAIN	PP, ASSAM
45	<a href="#">AB/133/2025</a> FIXED	SAJALL SINGH <b>Versus</b> THE STATE OF ASSAM	L K BORAH	PP, ASSAM
46	<a href="#">AB/173/2025</a> FIXED	RANA BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. S NATH MR P K KALITA MS. J GHOSH	PP, ASSAM

47	<a href="#">AB/290/2025</a> FIXED	SUDHIR KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
48	<a href="#">AB/315/2025</a> FIXED	SAHABUDDIN ALI AND 18 OTHERS <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM

**ORDERS**

49	<a href="#">I.A.(CrI.)/139/2025</a> BA 3725/2024(D/O) in Bail Appln./3725/2024	ABU TAHIR <b>Versus</b> THE STATE OF ASSAM	MR. P SUNDI	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">I.A.(Civil)/465/2025</a> in WP(C)/5089/2023	PROJECT CHAMATA EDUCATIONAL SOCIETY <b>Versus</b> THE STATE OF ASSAM AND SIX ORS	SANJIB ROY	GA, ASSAM SC, EDU
	<b>WITH</b> <a href="#">WP(C)/5089/2023</a>	PROJECT CHAMATA EDUCATIONAL SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S C KEYAL MR. I H SAIKIA MS. R DEKA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, EDU SC, G U
	<b>WITH</b> <a href="#">I.A.(Civil)/3002/2023</a> in WP(C)/5089/2023	PROJECT CHAMATA EDUCATIONAL SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S C KEYAL MS. R DEKA	GA, ASSAM SC, EDU SC, G U
2	<a href="#">WP(C)/1873/2023</a>	PROJECT CHAMATA EDUCATIONAL SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C KEYAL MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, HIGHER EDU GA, ASSAM MR. B K BHAGAWATI (r-7) MR. D SARMAH (r-6) MR B S DEKA (r-7) S. J. SAHARIAH (r-6)
	<b>WITH</b> <a href="#">I.A.(Civil)/1603/2023</a> in WP(C)/1873/2023	TARUN CH. BHAGABATI <b>Versus</b> PROJECT CHAMATA EDUCATIONAL SOCIETY AND 6 ORS.	MR. B K BHAGAWATI	SC, HIGHER EDU MR. S C KEYAL GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2040/2023</a> in WP(C)/1873/2023	PROJECT CHAMATA EDUCATIONAL SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C KEYAL	SC, HIGHER EDU GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/466/2025</a> in WP(C)/1873/2023	PROJECT CHAMATA EDUCATIONAL SOCIETY <b>Versus</b> THE STATE OF ASSAM AND SIX ORS		SC, HIGHER EDU

**MOTION**

3	<a href="#">WP(C)/2867/2024</a> FIXED	MUNTAZ ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, ELEM. EDU SC, SSA
4	<a href="#">WP(C)/6825/2024</a>	INDAJ HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N H LASKAR	SC, ELEM. EDU
5	<a href="#">WP(C)/6931/2024</a> FIXED	GIRISH VIDYAPITH TRUST <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	SC, BTC
6	<a href="#">Cont.Cas(C)/93/2025</a>	SHAHIDUL ISLAM <b>Versus</b> SURANJANA SENAPATI	MR. B P BORAH MR P J DUTTA MR. A KHANDAKAR	
7	<a href="#">WP(C)/766/2025</a> FIXED	DURGESWAR DAS <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. P GOGOI	SC, ELEM. EDU GA, ASSAM
8	<a href="#">WP(C)/907/2025</a>	AZMUN NAHAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE DEPTT.
9	<a href="#">WP(C)/914/2025</a>	LAKHI LATA PATHORI AND 26 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MD. S ALI	SC, ELEM. EDU SC, SSA
10	<a href="#">WP(C)/923/2025</a>	TAHERA BEGUM BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM
11	<a href="#">WP(C)/938/2025</a>	ANINDITA NATH <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU
12	<a href="#">WP(C)/939/2025</a>	SIMA RANI KURMI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA F R LASKAR	SC, SEC. EDU. SC, FINANCE SC, SSA
13	<a href="#">WP(C)/940/2025</a>	MD ANWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	SC, HIGHER EDU
14	<a href="#">WP(C)/942/2025</a>	MD. MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	SC, HIGHER EDU SC, U G C
15	<a href="#">WP(C)/948/2025</a>	ABDUL RASHID SK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R A CHOUDHURY MR M Z RAHMAN	SC, ELEM. EDU SC, FINANCE
16	<a href="#">WP(C)/952/2025</a>	SRI MADAN KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MR. A. ALI	SC, SEC. EDU. SC, FINANCE
17	<a href="#">WP(C)/955/2025</a>	SRI JUGANTA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA MS. ANASUYA C MRIDUNIL M KASHYAP	SC, HIGHER EDU
18	<a href="#">WP(C)/959/2025</a>	DAL PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K MEDHI MRS. M BARMAN MS. R. R. SAIKIA MR K K MEDHI A BHARALI	SC, HIGHER EDU
19	<a href="#">WP(C)/962/2025</a>	SUBHAN GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
<b>ORDER (STAY VACATING)</b>				
20	<a href="#">I.A.(Civil)/389/2025</a> in WP(C)/5690/2024	SHRI SHAJAHAN ALI SARKAR <b>Versus</b> MD AZIAR RAHMAN AND ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY	SC, ELEM. EDU MR. J AHMED SC, SSA

**WITH**[WP\(C\)/5690/2024](#)

MD. AZIAR RAHMAN  
**Versus**  
 THE STATE OF ASSAM AND 10 ORS

MR. J AHMED  
 MR H RAHMAN

SC, ELEM. EDU  
 MR. I H LASKAR(R-11)  
 MR. P K DEKA(R-11)  
 MR. P DAIMARY(R-11)  
 MR. R. KARIM(R-11)  
 MS. N M LONGKENG(R-11)  
 SC, BTC  
 J MEDHI(R-11)

**ADMISSION**21 [WP\(C\)/3877/2018](#)

SMTI. DULUMANI DAS  
**Versus**  
 THE STATE OF ASSAM AND 4 ORS.

MR A D CHOUDHURY  
 MR. T CHAKRABORTY  
 MR. D CHOUDHURY  
 MR. P DUTTA

SC, HIGHER EDU

22 [WP\(C\)/164/2019](#)

MOHAR ALI  
**Versus**  
 THE STATE OF ASSAM AND 7 ORS.

MR. A RAHMAN  
 MR E HUSSAIN

GA, ASSAM  
 MR. T H HAZARIKA (R7)  
 MR. S ALIM (R8)  
 MR. B HUSSAIN(R8)  
 MR M CHETIA (R7)  
 MR. A T SIKDER(R8)  
 MR A RASHID (R7)  
 SC, SEC. EDU.

23 [WP\(C\)/5674/2022](#)  
FIXED

PADMINI BALA NARZARY  
**Versus**  
 THE STATE OF ASSAM AND 4 ORS

MS J DEKA  
 MS. A TALUKDAR  
 S BORA

SC, HIGHER EDU  
 MR. S K SINHA (R-5)  
 SC, BTC  
 MR. A THAKURIA (R-4)

**WITH**24 [WP\(C\)/4652/2023](#)

SURAJIT ROY  
**Versus**  
 THE BODOLAND TERRITORIAL COUNCIL  
 AND 5 ORS

MR. H BURAGOHAIN

SC, HIGHER EDU  
 MR. S K SINHA (R6)  
 SC, BTC

25 [WP\(C\)/6202/2022](#)

MD HAZARAT ALI @ HAZARAT ALI  
**Versus**  
 THE STATE OF ASSAM AND 4 ORS

MD. M H CHOUDHURY  
 MR. R ALI  
 MR M SHELM  
 MR H A AHMED  
 MR MONZUR K  
 CHOUDHURY  
 MR. T NORBU  
 MR. P CHAKRABORTY  
 MR. S N AHMED

SC, ELEM. EDU  
 GA, ASSAM  
 MR. B CHOUDHURY,SC,  
 SSA.

26 [WP\(C\)/7283/2022](#)

LIPIKA DAS  
**Versus**  
 THE STATE OF ASSAM AND 4 ORS

MR. JUNM LASKAR  
 MR. A M BARBHUIYA  
 MS S R MAZARBHUIYA  
 MS A BEGUM  
 B. PATHAK

SC, ELEM. EDU  
 SC, FINANCE

27 [WP\(C\)/143/2023](#)

JALAL UDDIN LASKAR AND ANR  
**Versus**  
 THE STATE OF ASSAM AND 6 ORS

MR. S ROY  
 MR. M H LASKAR  
 M. HOSSAIN

SC, HIGHER EDU  
 SC, FINANCE  
 SC, HEALTH

28 [WP\(C\)/2254/2023](#)

PRAKASH DEKA  
**Versus**  
 THE STATE OF ASSAM AND 7 ORS

MR. A M BARBHUIYA  
 MS S R MAZARBHUIYA  
 MS A BEGUM  
 S. M. ZINNA

SC, ELEM. EDU  
 SC, FINANCE

29 [WP\(C\)/4178/2024](#)

ASRAF ALI LASKAR AND ANR  
**Versus**  
 THE STATE OF ASSAM AND 6 ORS

MR. B U LASKAR

SC, ELEM. EDU  
 GA, ASSAM  
 SC, SSA

30 [WP\(C\)/5136/2024](#)  
FIXED

SALEHA BEGUM CHOUDHURY  
**Versus**  
 THE STATE OF ASSAM AND 4 ORS

MR H R CHOUDHURY  
 S. TALUKDAR  
 A S PRODHANI  
 K MAINUDDIN

SC, SEC. EDU.

31 [WP\(C\)/5746/2024](#)

LATIPHAN HAZARIKA  
**Versus**  
 THE STATE OF ASSAM AND 7 ORS

MD. S ALOM  
 MS. A BEGUM  
 MR. M S ALAM

SC, ELEM. EDU  
 GA, ASSAM  
 SC, FINANCE

**ORDERS**32 [Cont.Cas\(C\)/355/2017](#)  
IN WP(C)/6794/2013 (D/O), FIXED

MAINA KUMAR DAS  
**Versus**  
 PREETAM SAIKIA and ORS

MR.U K NAIR  
 MR.A CHETRY  
 MR.M P SARMA  
 MS.P BORGHAIN  
 MS.U SARMA

MR.D SAIKIA (Sr.Adv.)(R-1)  
 MR. P K BORAH (R-4)  
 MR.N SARMA(R-1)  
 MR B KAUSHIK (R-4)  
 MS.K DAS(R-1)

33	<a href="#">Cont.Cas(C)/167/2024</a>	GITALI BORDOLOI DAS <b>Versus</b> NARAYAN KONWAR AND ORS.	MR. B CHETRI	MR. J C GOGOI (R-3) MR. K GOGOI(R-5) MR. D UPAMANYA(R-5) MR B ISLAM (R-3)
34	<a href="#">I.A.(Civil)/1513/2024</a> in WP(C)/1623/2024	TAPESWARI BARO, <b>Versus</b> THE STATE OF ASSAM AND 7 ORs	A BORO	SC, ELEM. EDU MR. NAYAN J. MEDHI SC, BTC
	<b>WITH</b> <a href="#">WP(C)/1623/2024</a> CAVT. NO. 03202/024,	RUNUMI PRIYA DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. R DEVI DR ANKIT TODI MR. N J MEDHI	SC, ELEM. EDU MR. A BORO (r-7) MR. S BASUMATARY (r-7) H. DAIMARY SC, BTC FOR CAVEATOR
35	<a href="#">Cont.Cas(C)/258/2024</a>	TAPESWARI BARO <b>Versus</b> JAGADISH PRASAD BRAHMA	MR H P GUWALA MR. A BORO	MR. D SAIKIA(R-2) MR. R BORPUJARI(R-2) MR A NATH (R-3) MR. B GOGOI(R-2) DR ANKIT TODI(R-3) MR P NAYAK(R-2) MR. NAYAN J. MEDHI(R-3) MR A CHALIHA(R-2)
36	<a href="#">I.A.(Civil)/2050/2024</a> in WP(C)/5468/2023	PANKAJ DEKA AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS. T SOM MR. P TELI	SC, ELEM. EDU GA, ASSAM SC, SSA
	<b>WITH</b> <a href="#">WP(C)/5468/2023</a>	PANKAJ DEKA AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MS. T SOM MR. P TELI	SC, ELEM. EDU GA, ASSAM SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
12)	MR. M R SODIAL	17-02-2025	To	21-02-2025
13)	MS. R S SADIAL	17-02-2025	To	21-02-2025
14)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
15)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
16)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
17)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
18)	MR P C DEY	20-02-2025	To	21-02-2025
19)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
20)	MS. D SAIKIA	12-02-2025	To	07-03-2025
21)	MR D K DAS	20-02-2025	To	03-03-2025
22)	K U AHMED	21-02-2025	To	27-02-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,21st February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 8**

**[HONOURABLE MR. JUSTICE K.SEMA WILL JOIN THE COURT  
PROCEEDINGS THROUGH REMOTE VIDEO CONFERENCING  
FROM THE KOHIMA BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

1	<a href="#">Cri.A./203/2010</a> (AT 10:30 AM), (SENTENCE HEARING), WITH OFFICE NOTE, LCR 7 FILES, P.B.-2, FIXED	THE STATE OF ASSAM <b>Versus</b> ASHIK ALI	PP, ASSAM	MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY
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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
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12)	MR. M R SODIAL	17-02-2025	To	21-02-2025
13)	MS. R S SADIAL	17-02-2025	To	21-02-2025
14)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
15)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
16)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
17)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
18)	MR P C DEY	20-02-2025	To	21-02-2025
19)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
20)	MS. D SAIKIA	12-02-2025	To	07-03-2025
21)	MR D K DAS	20-02-2025	To	03-03-2025
22)	K U AHMED	21-02-2025	To	27-02-2025



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[ For Friday,21st February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION  
BENCH OF HONOURABLE MR. JUSTICE S.K. MEDHI AND  
HONOURABLE MR.JUSTICE K. SEMA AND WILL RISE AT  
2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRL.A(J)/163/2024</a>	SUTLU SATNAMI @ SUTLU DAS <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
2	<a href="#">CRL.A(J)/173/2024</a>	AKON GOGOI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
3	<a href="#">CRL.A(J)/184/2024</a>	MD. ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
4	<a href="#">CRL.A(J)/3/2025</a>	DULAL SAIKIA <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
5	<a href="#">Mat.App./15/2025</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. U C RABHA MR. S M SARMA	
6	<a href="#">Crl.A./58/2025</a> B/O	HUSSAIN AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/142/2025</a> in Crl.A./58/2025	HUSSAIN AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
7	<a href="#">Crl.A./60/2025</a>	KAMAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MS. P KHATUN	PP, ASSAM
8	<a href="#">Crl.A./63/2025</a>	ASHIRON NESSA @ ASIRAN NESSA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI MISS R A CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
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7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
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18)	MR P C DEY	20-02-2025	To	21-02-2025
19)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
20)	MS. D SAIKIA	12-02-2025	To	07-03-2025
21)	MR D K DAS	20-02-2025	To	03-03-2025
22)	K U AHMED	21-02-2025	To	27-02-2025



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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF THE  
SPECIAL DIVISION BENCH OR AT 03:00 PM,  
WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/59/2025</a> FIXED	KARUNA RANI ROY <b>Versus</b> THE AIRPORT AUTHORITY OF INDIA AND 9 ORS	MR A R MEDHI MR P C R MEDHI	
2	<a href="#">Cont.Cas(C)/89/2025</a>	SMTI RUNTI GOHAIN <b>Versus</b> SMTI KEERTHI JALLI	MR P C DEY MR BASAB DEY	
3	<a href="#">Cont.Cas(C)/91/2025</a>	SAIBAL SHOBHAN DEB <b>Versus</b> DOMBARU SAIKIA	MR. N DHAR MR. T U LASKAR MS. U BARUAH	
4	<a href="#">WP(C)/291/2025</a> FIXED	RAHI RAM MANDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. A K DAS	GA, ASSAM SC, BTC SC, REVENUE
5	<a href="#">WP(C)/494/2025</a> FIXED	MATIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM MS R BEGUM	GA, ASSAM SC, HEALTH
6	<a href="#">WP(C)/502/2025</a> FIXED	RAJIB SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R MAJUMDAR MR. B CHOWDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
7	<a href="#">WP(C)/674/2025</a> FIXED	MUSTT REJWONA BEGAM <b>Versus</b> STATE OF ASSAM AND 5 ORS.	MR B MALAKAR	GA, ASSAM
8	<a href="#">WP(C)/719/2025</a>	ARUP KUMAR SARANIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR M DEKA MR. K R PATGIRI MS CHITRALEKHA DAS MS CHITRALEKHA DAS MS. D. DEVI	GA, ASSAM
9	<a href="#">WP(C)/721/2025</a> FIXED	TULUMONI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S KHOUND MR P NEOG	GA, ASSAM
10	<a href="#">WP(C)/815/2025</a> FIXED	RAJANI KANTA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MS. D GOSWAMI R LAKRA MS. S DAS	GA, ASSAM SC, HEALTH AND F W

11	<a href="#">WP(C)/855/2025</a>	GO- 4005W SRI KRISHNA KUMAR SHARMA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS. R BORAH MR. D BORAH	DY.S.G.I. SC, UPSC
12	<a href="#">WP(C)/908/2025</a>	NOOR-E-ZULFA AKHTARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH SC, K A A C
13	<a href="#">WP(C)/912/2025</a>	DAMANTI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	
14	<a href="#">WP(C)/916/2025</a>	DIPAK KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. P K GOSWAMI MR A BARMAN	SC, AG (A AND E) SC, HEALTH
15	<a href="#">WP(C)/918/2025</a>	SMT CHANDRALEKHA DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
16	<a href="#">WP(C)/929/2025</a>	A.K. SAHKIL AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, P H E
17	<a href="#">WP(C)/941/2025</a>	SRI JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR MS. S T BOKTH T R OVUNG	SC, P AND R.D. GA, ASSAM
18	<a href="#">WP(C)/943/2025</a>	JAYANTA KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR G PATHAK	SC, CO OP
19	<a href="#">WP(C)/944/2025</a>	JAYANTA DEBNATH <b>Versus</b> THE CHAIRMAN AND 4 ORS	MR. P MAJUMDAR MS. A SWARGOWARI MR. A NATH	DY.S.G.I.
20	<a href="#">WP(C)/950/2025</a>	NABA KANTA SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S K ROY MRS. M M ROY K RAHMAN S MEDHI	GA, ASSAM SC, SLRC SC, HEALTH AND F W SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
12)	MR. M R SODIAL	17-02-2025	To	21-02-2025
13)	MS. R S SADIAL	17-02-2025	To	21-02-2025
14)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
15)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
16)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
17)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
18)	MR P C DEY	20-02-2025	To	21-02-2025
19)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
20)	MS. D SAIKIA	12-02-2025	To	07-03-2025
21)	MR D K DAS	20-02-2025	To	03-03-2025
22)	K U AHMED	21-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,21st February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/7078/2024</a> FIXED	APU DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN	GA, ASSAM SC, REVENUE
2	<a href="#">WP(C)/37/2025</a> FIXED	SABBIR AHMED CHOUDHURY AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, P AND R.D. GA, ASSAM SC, A S E C
3	<a href="#">WP(C)/38/2025</a> FIXED	FATIMA KHATUN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, P AND R.D. GA, ASSAM
4	<a href="#">WP(C)/49/2025</a> FIXED	SURESH DEBNATH AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, P AND R.D. GA, ASSAM SC, S E C
5	<a href="#">WP(C)/84/2025</a> FIXED	KHURSHID ALAM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. J AHMED MR. P A AHMED MR. F A HASSAN MR B ISLAM	SC, P AND R.D. GA, ASSAM SC, A S E C
6	<a href="#">WP(C)/256/2025</a> FIXED	JYOTIRINDRA ROYCHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A DEKA	GA, ASSAM SC, REVENUE
7	<a href="#">WP(C)/295/2025</a> FIXED	OJA TRADE AND INDUSTRIES <b>Versus</b> RESERVE BANK OF INDIA (RBI) AND 2 ORS	MR SISHIR DUTTA MR. B SHARMA MR. H DAS	SC, FEDERAL BANK LTD. (R3) MR. A GANGULY(R-2) MR. A DHANUKA (R-2)
8	<b>WITH</b> <a href="#">WP(C)/135/2025</a>	M/S KDG FOODS PVT LTD <b>Versus</b> RESERVE BANK OF INDIA AND 3 ORS	MR. S DUTTA MR. B SHARMA MR. H DAS	MR. A GANGULY (R-2) MR. M SHARMA (R-4) MR. A DHANUKA(R-2) MS. S YASMIN(R-4)
9	<a href="#">WP(C)/543/2025</a> FIXED	SRI GOPI DAS AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. J SARMAH	GA, ASSAM SC, FOREST SC, REVENUE
10	<a href="#">WP(C)/788/2025</a> B/O	M/S EXCELLENT DAIRY AND FARMING PVT. LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS	MRS. P GOSWAMI MS. A BORO	SC, UBI

11	<a href="#">WP(C)/812/2025</a> FIXED	NREEPEN DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J PATOWARY MS. C CHOUDHURY MR. V A CHOWDHURY MR. R BARTHAKUR MR. M S HUSSAIN	SC, GDD SC, G M D A
12	<a href="#">WP(C)/910/2025</a>	PULAK DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B SHARMA MR. H DAS P BHAGAT	GA, ASSAM
13	<a href="#">WP(C)/911/2025</a>	MAZIR UDDIN KHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD H R AHMED	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
14	<a href="#">WP(C)/913/2025</a>	M/S A2Z INFRA ENGINEERING LTD. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR H BETALA P K KHAKHOLIA	SC, GST DY.S.G.I. SC, FINANCE
15	<a href="#">WP(C)/917/2025</a>	ABUL HUSSAIN LASKAR AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, P AND R.D. GA, ASSAM
16	<a href="#">WP(C)/924/2025</a>	DULAL UDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	GA, ASSAM SC, REVENUE
17	<a href="#">WP(C)/931/2025</a>	SRI ROTON TERANG AND 4 ORS. <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL AND 7 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA N GOGOI	MR B SHARMA (R7, R8) MR S SHARMA (R7, R8) MR. M HASSAN (R7, R8) SC, K A A C SC, OIL
18	<a href="#">WP(C)/932/2025</a>	SURAJIT DEKA <b>Versus</b> GOVERNMENT OF INDIA AND 6 ORS.	MR H MAZUMDER MR S J SAIKIA	DY.S.G.I. SC, PWD
19	<a href="#">WP(C)/935/2025</a>	SRI DIGANTA DUARAH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS. N PARASAR MR. R K MAHANTA	SC, GST DY.S.G.I.
20	<a href="#">WP(C)/937/2025</a>	ABDUL AZIZ @ SHANU <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	GA, ASSAM
21	<a href="#">WP(C)/953/2025</a>	SOILO BALA BARMAN AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. J I BORBHUIYA MR. S K SAIKIA MR D.S. BHATTACHARYA	GA, ASSAM GA, ASSAM SC. BTC
22	<a href="#">WP(C)/957/2025</a>	KASAP BAGRA <b>Versus</b> THE UNION OF INDIA,	MS. M L GOPE MS. N HAWELIA	SC, GST DY.S.G.I.
23	<a href="#">WP(C)/963/2025</a>	DILIP SINGHA AND ANR <b>Versus</b> THE UNION OF INDIA AND ORS	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	SC, PWD ROAD GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC. REVENUE
24	<a href="#">WP(C)/964/2025</a>	SUKUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MR. A K DAS MS. R DEVI MS. S. CHANDA	GA, ASSAM SC, REVENUE SC, PWD
25	<a href="#">WP(C)/969/2025</a>	ANZIR ALI MIR <b>Versus</b> THE STATE OF ASSAM AND ORS	MRS N GOSWAMI MR N PATIRI A NEOG	GA, ASSAM SC, PCB SC, FOREST
26	<a href="#">WP(C)/970/2025</a>	RANJIT DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A BORAH MS. S. CHANDA	GA, ASSAM SC, REVENUE SC, PWD
27	<a href="#">WP(C)/971/2025</a>	NURUL HASSAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR B SINHA MR. H ISLAM	SC, P AND R.D. GA, ASSAM SC, ASEC

28	<a href="#">WP(C)/972/2025</a>	JYOTHSNA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	GA, ASSAM SC, REVENUE
29	<a href="#">WP(C)/974/2025</a>	RUMIN CH. BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A BORAH MR. A K DAS	GA, ASSAM SC, PWD
30	<a href="#">WP(C)/976/2025</a>	GABRIEL KHARIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS A BORAH MR. A K DAS	GA, ASSAM SC, PWD
31	<a href="#">WP(C)/977/2025</a>	HASIB HUSSAIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. H ISLAM	SC, P AND R.D. GA, ASSAM SC, ASEC
32	<a href="#">WP(C)/978/2025</a>	ADEEB ZEESHAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
33	<a href="#">WP(C)/981/2025</a>	DANIEL TOPNO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS. U NANDA MR. A K DAS MS. S. CHANDA	GA, ASSAM SC, PWD
34	<a href="#">WP(C)/983/2025</a>	MOLEN BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS. U NANDA MR. A K DAS MS. S. CHANDA	GA, ASSAM SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
12)	MR. M R SODIAL	17-02-2025	To	21-02-2025
13)	MS. R S SADIAL	17-02-2025	To	21-02-2025
14)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
15)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
16)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
17)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
18)	MR P C DEY	20-02-2025	To	21-02-2025
19)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
20)	MS. D SAIKIA	12-02-2025	To	07-03-2025
21)	MR D K DAS	20-02-2025	To	03-03-2025
22)	K U AHMED	21-02-2025	To	27-02-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,21st February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
1	<a href="#">WP(C)/1257/2024</a> FIXED	PRAKASH CH SAIKIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MRS. S ROY	MR H GUPTA DY.S.G.I.
2	<a href="#">WP(C)/50/2025</a> FIXED	PARBIN SULTANA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD S HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM SC, FOREST SC, REVENUE SC, P C B A
3	<a href="#">Cont.Cas(C)/90/2025</a>	NABAJYOTI DAS <b>Versus</b> DEBOSHREE MUKHERJEE AND 5 ORS.	MRS. K K CHOUDHURY	
4	<a href="#">Cont.Cas(C)/92/2025</a>	NABAJYOTI DAS <b>Versus</b> DEBOSHREE MUKHERJEE AND 5 ORS.	MRS. K K CHOUDHURY	
5	<a href="#">WP(C)/203/2025</a> FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S S ROY (C.G.C) DY.S.G.I.
6	<a href="#">WP(C)/819/2025</a> FIXED	SRI MONJIT DAULAGUPU <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND FOUR ORS	MR. N N B CHOUDHURY MR P H KONWAR MS. K DEY	MR B D DAS (R-5) MR H K SARMA(R-5) MR D KALITA(R-5) MR. H R DAS(R-5) MR J LOTHAR(R-5) SC, N C HILLS
7	<a href="#">WP(C)/822/2025</a> FIXED	SRI PREMJI JIDUNG <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND FOUR ORS	MR. N N B CHOUDHURY MS. K DEY	MR B D DAS (R-5) MR D KALITA(R-5) MR H K SARMA(R-5) MR. H R DAS(R-5) MR J LOTHAR(R-5) SC, N C HILLS
8	<a href="#">WP(C)/915/2025</a>	JAMSHER ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	GA, ASSAM SC, BTC
9	<a href="#">WP(C)/921/2025</a>	M/S D.H. CONSTRUCTION AND ANR <b>Versus</b> THE SECRETARY, IRRIGATION DEPARTMENT AND 4 ORS.	MR M R ADHIKARI MOTIUR RAHMAN	SC, IRRIGATION
10	<a href="#">WP(C)/933/2025</a>	KAMAL UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, WATER RESOURCE SC, FINANCE DEPTT.

11	<a href="#">WP(C)/936/2025</a>	NARAYANI MINERALS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R K AGARWALA MS. D KALITA MR H BETALA E ODYUO	GA, ASSAM DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, NEDFI SC, PWD
12	<a href="#">WP(C)/979/2025</a>	PRADIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. D GOSWAMI MR N K KASHYAP MR. J KALITA	
13	<a href="#">WP(C)/985/2025</a>	M/S SATGAON JALGUTHA MEEN SAMABAY SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM	MR. M K CHOUDHURY MR. M SARMA	GA, ASSAM SC, FISHERY SC, REVENUE
<b>- FOR ORDERS -</b>				
14	<a href="#">Cont.Cas(C)/476/2022</a> FIXED	M/S MALINA ENTERPRISE <b>Versus</b> 2. SRI AKASH DEEP, IAS	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-2) MR. S BORA MR. S R RABHA (R-2)
15	<a href="#">Cont.Cas(C)/655/2022</a>	MD. NURUL HOQUE <b>Versus</b> ANURAG GOEL , IAS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	MR. B CHOUDHURY MR P NAYAK
16	<a href="#">Cont.Cas(C)/661/2022</a>	MD. NURUL HOQUE <b>Versus</b> ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (r-2) MR. B CHOUDHURY MR. S BORA (r-2) MR P NAYAK MR. R K MUSHAHARY (r-2)
17	<a href="#">Cont.Cas(C)/664/2022</a>	SUBAL CHANDRA SAHA <b>Versus</b> ANURAG GOEL AND ANR	MR. U K NAIR MR. A BORO MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (R-3) MR. B CHOUDHURY (r-1,3) MR P NAYAK (r-1,3)
18	<a href="#">Cont.Cas(C)/671/2022</a>	FAZLUL MANNAN <b>Versus</b> ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (R-2) MR. B CHOUDHURY (R-2) MR P NAYAK (R-2)
19	<a href="#">Cont.Cas(C)/680/2022</a>	MD. NURUL HOQUE <b>Versus</b> ANURAG GOEL, IAS AND ANR	MR. U K NAIR MR. A BORO MS. D MAHANTA	
20	<a href="#">Cont.Cas(C)/699/2022</a>	SUBAL CHANDRA SAHA <b>Versus</b> ANURAG GOEL, IAS AND ANR	MR. U K NAIR MR. A BORO MS. D MAHANTA	
21	<a href="#">Cont.Cas(C)/762/2022</a> FIXED	ISMAIL ALI MAZUMDER <b>Versus</b> ALOK KUMAR AND ANR	MR M J QUADIR MR. K MIRA MR S S ISLAM	MS. M BARMAN (R-2) MR. R DUBEY MR. M ISLAM (R-2) MS. A B KAYASTHA MR. A N I HUSSAIN
22	<a href="#">Cont.Cas(C)(Suo Moto)/2/2024</a> FIXED	XXXX <b>Versus</b> IN RE- ROHINI KUMAR DAS	MR. T J MAHANTA (SC, GHC) MR G BAISHYA	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi
23	<a href="#">Cont.Cas(C)/365/2024</a> B/O	BASU DEV BISWAS <b>Versus</b> PRASANTA BORKAKATI	MR. H ALI B BARMAN	MR P SHARMAH
24	<a href="#">Cont.Cas(C)/513/2024</a>	ALL ASSAM GAON PANCHAYAT LEVEL SAMABAI SAMITEE EMPLOYEE ASSOCIATION <b>Versus</b> ANANDA KUMAR DAS	MR. A SARMA MR. K KALITA MR. LENTSO	MR. D NATH O ASSUMI
25	<a href="#">Cont.Cas(C)/638/2024</a>	M/S BURNIE BRAES TEA ESTATE <b>Versus</b> ONIAM SARAN KUMAR SINGH AND ANR	MS N SAIKIA MR. SUMANTA TALUKDAR	MR A KALITA (R1, R2) MR N KALITA (R1, R2)
26	<a href="#">Cont.Cas(C)/684/2024</a>	M/S KAKO TEA PVT. LTD. <b>Versus</b> ONIAM SARAN KUMAR SINGH	MS N SAIKIA MR. SUMANTA TALUKDAR	MR A KALITA MR N KALITA

**- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -**

27	<a href="#">WP(C)/2669/2020</a> FIXED	KAILASH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	SC, PWD SC, K A A C
28	<a href="#">WP(C)/4808/2023</a>	DEBAJYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R DE MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	SC, P H E
29	<a href="#">WP(C)/7041/2023</a> FIXED	SANJIB KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MS. T HAZARIKA	GA, ASSAM SC, AFDC
30	<a href="#">Arb.P./26/2024</a>	M/S BKSONS INFRASTRUCTURE PVT. LTD. <b>Versus</b> MINISTRY OF ROAD TRANSPORT AND HIGHWAYS,	R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. C K S BARUAH DY.S.G.I. SC, PWD (NH)
31	<a href="#">Arb.P./30/2024</a>	SM INTERIOR PRIVATE LTD <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED	DY.S.G.I.
32	<a href="#">Arb.P./39/2024</a>	M/S ARIHANT LOGISTICS AND ANR <b>Versus</b> THE UNION OF INDIA AND ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	MR H GUPTA DY.S.G.I.
<b>WITH</b>				
33	<a href="#">Arb.P./40/2024</a>	M/S ARIHANT LOGISTICS AND ANR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	MR H GUPTA DY.S.G.I.
34	<a href="#">Arb.P./41/2024</a>	M/S ARIHANT LOGISTICS AND ANR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	MR H GUPTA DY.S.G.I.
35	<a href="#">Arb.P./48/2024</a>	SINDHU TRADE LINK LIMITED <b>Versus</b> OIL INDIA LIMITED AND ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	SC, OIL
36	<a href="#">Arb.P./53/2024</a>	PINTU AGARWAL AND 2 ORS <b>Versus</b> BIJAY KUMAR AGARWALLA	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	MR D KALITA MS R KOUR
37	<a href="#">WP(C)/6226/2024</a>	DIPTI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P DAS MR. V N UPADHYAY MS P MISHRA	GA, ASSAM
38	<a href="#">WP(C)/7063/2024</a> FIXED	PRASANTA BAYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J SARMAH	SC, FOREST
39	<a href="#">WP(C)/27/2025</a>	HEMANTA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN	GA, ASSAM
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
40	<a href="#">WP(C)/7637/2018</a> FIXED	M/S. PURVANCHAL COMMUNICATION PVT. LTD. AND ANR. <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 6 ORS.	MS. M DEV MR. R DUBEY MR. R HAZARIKA MS. A B KAYASTHA MR. A N I HUSSAIN MRS. A BASUMATARY MS. P DEB	MR B K SINGH (R1-R7) MR. B DEB (R1-R7) MR. N DEURY (R1-R7) MR D SAIKIA (R1-R7) SC, F C I
41	<a href="#">WP(C)/1358/2023</a> B/O	M/S H K SAGAR REALTORS LLP AND ANR. <b>Versus</b> M/S ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. K N CHOUDHURY MR. D GOSWAMI MR N K KASHYAP	SC, APDCL MR SAURADEEP DEY

42	<b>WITH</b> <a href="#">WP(C)/749/2023</a>	ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR. <b>Versus</b> THE ELECTRICITY OMBUDSMAN AND 3 ORS.	SC, APDCL MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. D GOSWAMI (r-2) MR SAURADEEP DEY (r-1)
43	<a href="#">WP(C)/5972/2023</a>	M/S SKY ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS MS. R HUSSAIN	SC, BTC SC, WPT AND BC SC, FINANCE
44	<b>WITH</b> <a href="#">WP(C)/6223/2023</a>	M/S NARZARY ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. P DAS	SC, BTC SC, WPT AND BC SC, FINANCE
45	<a href="#">WP(C)/7486/2023</a> FIXED	PANKAJ CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM MRS P BARUA(R-2 TO 5) MR. P K SARMA (r-2,3,4,5) MR. M MORE (r-2,3,4,5) G TALUKDAR (R2-R5) MR M KALITA (R-2 TO 5) MS N BEDI(R-2 TO 5) MR. A BORPUZARI (r-2,3,4,5)
46	<a href="#">Arb.P./24/2024</a>	HRD COMMERCIALS AND INDUSTRIAL SECURITY FORCE (P) LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. A CHOUDHURY MR S ISLAM MS R. HAZARIKA	MR. B D DEKA (r-2 to 5) MR. M DAS (r-2 to 5) N CHAUDHURY (r-2 to 5) MR A BHATRA (r-2 to 5) MR A DEKA(r-2 to 5) SC, C G S C SC, A A I
47	<a href="#">WP(C)/967/2024</a> CAVT. NO.01232/024,	MD. JAHANUDDIN AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR M H AHMED M R CHOUDHURY I AMIN	GA, ASSAM MR. M KHAN FOR CAVEATOR
48	<a href="#">WP(C)/1349/2024</a> FIXED	M/S INFOTECH SOLUTION AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P BHOWMICK MR. D THAOSEN	MR. K P MAHESWARI(R-2) MR. K GOGOI DY.S.G.I. SC, SSA
49	<a href="#">WP(C)/4627/2024</a>	ABDUL AWAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MR. K P PATHAK (R-7) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
50	<a href="#">WP(C)/5324/2024</a> FIXED	RATUL CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R SEKHAR MR. B D CHOWDHURY B SONOWAL	GA, ASSAM MRS P BARUA (R2-R5) G TALUKDAR (R-2 TO 5) MR M KALITA (R2-R5)
51	<a href="#">WP(C)/6070/2024</a> FIXED	M/S G.S.L. ENTERPRISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B BHUYAN MRS. R S DEURI MS R DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
52	<a href="#">WP(C)/125/2025</a> FIXED	SURTHAM KHERSA <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 4 ORS	MR S BORTHAKUR MR. S BOIRAGI	MR B D DAS (R-5) MR H K SARMA(R-5) MR. H R DAS(R-5) MR J LOTHAR(R-5) SC, N C HILLS
53	<b>WITH</b> <a href="#">I.A.(Civil)/292/2025</a> in WP(C)/125/2025	SUMIT ARDAO <b>Versus</b> SRI SURTHAM KHERSA AND ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTHAR	MR. S BORTHAKUR MR. S BOIRAGI
53	<a href="#">WP(C)/127/2025</a> FIXED	MONKI CHAND HOJAI <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 4 ORS	MR S BORTHAKUR MR. S BOIRAGI	MR B D DAS (R-5) MR H K SARMA(R-5) MR. H R DAS(R-5) MR J LOTHAR(R-5) SC, N C HILLS
	<b>WITH</b> <a href="#">I.A.(Civil)/274/2025</a> in WP(C)/127/2025	PRATAP HAFLONGBAR <b>Versus</b> MONKI CHAND HOJAI	MR B D DAS MR. H R DAS MR J LOTHAR	

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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
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6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
12)	MR. M R SODIAL	17-02-2025	To	21-02-2025
13)	MS. R S SADIAL	17-02-2025	To	21-02-2025
14)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
15)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
16)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
17)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
18)	MR P C DEY	20-02-2025	To	21-02-2025
19)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
20)	MS. D SAIKIA	12-02-2025	To	07-03-2025
21)	MR D K DAS	20-02-2025	To	03-03-2025
22)	K U AHMED	21-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,21st February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 11**

**[CRIMINAL BENCH AND RFA MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./343/2025</a> FIXED	SRI TAJNUR HOQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR S RAHMAN	PP, ASSAM
2	<a href="#">Bail Appln./373/2025</a> B/O	BIKASH DAS ALIAS BINAS DAS <b>Versus</b> THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG	PP, ASSAM
3	<a href="#">Bail Appln./464/2025</a> B/O	RUPAM SHARMA <b>Versus</b> THE STATE OF ASSAM	MR DEBA SARMAH	PP, ASSAM
4	<a href="#">Bail Appln./466/2025</a>	LOTFAR RAHMAN @ ROCKY <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
5	<a href="#">Bail Appln./474/2025</a>	SRI MANORANJAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. A. GAYAN	PP, ASSAM
6	<a href="#">Bail Appln./476/2025</a>	YOUNUS AHMED <b>Versus</b> THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
<b>MOTION</b>				
7	<a href="#">Crl.Pet./1263/2024</a>	MD. RAHUL AMIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
8	<a href="#">Crl.Rev.P./47/2025</a>	MD. SAFIQU L ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR. S UDDIN F KHATUN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1022/2024</a> <b>in</b> Crl.Rev.P./47/2025	SAFIQU L ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM

9	<a href="#">Crl.Rev.P./52/2025</a>	AFASH ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B C CHOUDHURY	PP, ASSAM
10	<a href="#">Crl.Rev.P./53/2025</a>	ARIF AHMED CHOWDHURY <b>Versus</b> ALIMA BEGUM BARBHUYA	MR. D HUSSAIN MD E AHMED MR. R A MAZUMDER MR M ISLAM	
11	<a href="#">Crl.Rev.P./54/2025</a>	MD SUHEL @ MD SOHAIL <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M MEDHI MD. I HUSSAIN	PP, ASSAM
12	<a href="#">Crl.Pet./193/2025</a>	JOLAI MIA @ JONAI MIA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY J MEDHI	PP, ASSAM
13	<a href="#">AB/337/2025</a> FIXED	MD MAIJUL ALI @ MOFIJUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
<b>WITH</b>				
14	<a href="#">AB/3220/2024</a>	NABI HUSSAIN ALI @ NABI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
15	<a href="#">AB/395/2025</a>	SAIFUN NESSA @ CHARIFUN NESSA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
16	<a href="#">AB/398/2025</a>	JINTU ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
17	<a href="#">AB/399/2025</a>	RIZA AHMED <b>Versus</b> THE STATE OF ASSAM	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	PP, ASSAM
18	<a href="#">AB/403/2025</a>	KRISHNA BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS. L WANGSA	PP, ASSAM
19	<a href="#">AB/404/2025</a>	BILLAL UDDIN @ BILLAL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
20	<a href="#">AB/406/2025</a>	SRI DULAL DEY <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	PP, ASSAM
21	<a href="#">AB/408/2025</a>	AFJALUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY H R KHAN AKHINUR ISLAM MR. A R CHOUDHURY	PP, ASSAM
22	<a href="#">AB/409/2025</a>	ABHIJIT BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR K ISLAM MR A IKBAL J S AHMED	PP, ASSAM
23	<a href="#">AB/410/2025</a>	SANJU SARMA <b>Versus</b> THE STATE OF ASSAM	MR. D P CHALIHA MR M RANA MR. U P CHALIHA MD. I AHMED	PP, ASSAM
24	<a href="#">AB/411/2025</a>	UJJAL SENGUPTA ALIAS UJJAL SEN GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
25	<a href="#">AB/413/2025</a>	FARHANA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
26	<a href="#">AB/414/2025</a>	NASIR UDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M KHAN MR T T MONI	PP, ASSAM

27	<a href="#">AB/415/2025</a>	SIBU MANDAL <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. M ALAM MS R DEKA	PP, ASSAM
<b>ADMISSION</b>				
28	<a href="#">Crl.Pet./33/2020</a> FIXED	UDAY KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S DAS MR. N BARMAN MS P RABHA	MR. M HAQUE MR. D DAS MR. B J TALUKDAR PP, ASSAM
29	<a href="#">Crl.Pet./306/2024</a> WITH LCR 1 FILE(SCANNED COPY), B/O	PRIYANKA BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM
30	<a href="#">Crl.Pet./944/2024</a> B/O	TAPAN SAHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P BHOWMICK MR. D THAOSEN MR J LOTH A	MR. M K DAS (R-2) MS. B CHETRY (R-2) S J DUTTA (R-2) PP, ASSAM
31	<a href="#">Crl.Rev.P./42/2025</a>	AZIZUL HOQUE <b>Versus</b> TANUJA KHATUN	MR. S S S RAHMAN	
32	<a href="#">Crl.A./59/2025</a>	SUTU HEMRON <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
33	<a href="#">AB/3089/2024</a> BA 3648/2024(D/O), AB 308/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	TAZIMUL ISLAM @ TAZIM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
34	<a href="#">Bail Appln./345/2025</a> FIXED	GAUTAM SARKAR <b>Versus</b> THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
35	<a href="#">Bail Appln./422/2025</a> FIXED	SRI MONTU DUTTA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D CHUTIA MR SAURADEEP DEY	PP, ASSAM
<b>BAIL HEARING</b>				
36	<a href="#">AB/1077/2024</a> FIXED	AJINUL HAQUE @ AJINUR HAQUE AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR. A A SIKDAR R BEGUM H G DAISY	PP, ASSAM
37	<a href="#">AB/1540/2024</a> FIXED	CHANDRASEKHAR KUMAR @ CHANDRASEKHAR KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM	MR. J M GOGOI MR J P KACHARI	PP, ASSAM
38	<a href="#">AB/1951/2024</a> FIXED	ABDUL WAHHAB MIAH <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
39	<a href="#">AB/2575/2024</a> FIXED	MITU BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
40	<a href="#">AB/3028/2024</a> FIXED	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
41	<a href="#">AB/3144/2024</a> FIXED	ARJUN SINGH MEHTA <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI MR T THAKURIA	MR C GARG (FOR INFORMANT) MR D BHARDWAJ (FOR INFORMANT) PP, ASSAM
42	<a href="#">AB/3183/2024</a> B/O	ANJAN KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MRS. S KHATANIAR	PP, ASSAM
43	<a href="#">AB/3357/2024</a> WITH OFFICE NOTE, FIXED	PRANESWAR BARO <b>Versus</b> THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY S MEDHI	MR. A M BARBHUIYA (INFORMANT) MS A BEGUM(INFORMANT) PP, ASSAM



44	<a href="#">AB/3406/2024</a> FIXED	DEBASISH BARUA <b>Versus</b> THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL MR J ISLAM MR J ISLAM	PP, ASSAM
45	<a href="#">AB/3409/2024</a> FIXED	ALAK DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. M MALLIK MS. M PATHAK MS. S CHUTIA MR. B HUSSAIN	PP, ASSAM
<b>WITH</b>				
46	<a href="#">AB/3173/2024</a>	TANAY CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MS. M PATHAK MR. B HUSSAIN	PP, ASSAM
47	<a href="#">AB/3424/2024</a> FIXED	PRASHANTA PATIR @ MIGOM PATIR <b>Versus</b> THE STATE OF ASSAM	MS M BORUAH MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
48	<a href="#">AB/42/2025</a> FIXED	CHANDAN PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. U K DEKA	PP, ASSAM
49	<a href="#">AB/176/2025</a> FIXED	SMT DHIRA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR MS. S T BOKTH MR. A B T HAQUE T R OVUNG	PP, ASSAM

#### **ORDERS**

50	<a href="#">I.A.(CrI.)/598/2023</a> PART-HEARD, LCR 3 FILES, FIXED in CrI.A./250/2023 <b>WITH</b> <a href="#">CrI.A./250/2023</a>	ROBIYAL ALI @ ROBIAL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
		ROBIYAL ALI @ ROBIAL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR. N UDDIN MR. M ISLAM MR S H MAHMUD MR S K CHHETRY MS. D BORA MS. B CHETIA L PARBIN	PP, ASSAM
51	<a href="#">CrI.Pet./1575/2024</a> WITH LCR 1 FILE(SCANNED COPY), OFFICE NOTE	SRI MON BAHADUR LIMBU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	PP, ASSAM
52	<a href="#">I.A.(CrI.)/94/2025</a> FIXED in CrI.Rev.P./29/2025 <b>WITH</b> <a href="#">CrI.Rev.P./29/2025</a>	SRI BALURAM CHETIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYYA MR N BARMAN	PP, ASSAM
		SRI BALURAM CHETIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYYA MR N BARMAN	PP, ASSAM

#### **HEARING**

53	<a href="#">CrI.Rev.P./220/2011</a> PART-HEARD, LCR 5 FILES, FIXED	SAMAR CHIRING <b>Versus</b> THE STATE OF ASSAM	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	PP, ASSAM
54	<a href="#">CrI.Rev.P./240/2011</a> WITH LCR 4 FILES, FIXED	RUNJUN BORAH <b>Versus</b> STATE OF ASSAM	MR.A J DAS MR.G RENGMA MR.P DEKA	
55	<a href="#">CRL.A(j)/106/2017</a> WITH LCR 4 FILES, P.B.-1, FIXED	JOGESWAR MILI <b>Versus</b> THE STATE OF ASSAM	MR. U CHOUDHURY MR. S NEOG MS. S G BARUAH AMICUS CURIAE	PP, ASSAM
<b>WITH</b>				
56	<a href="#">CrI.A./412/2017</a>	SHRI RAJIB MILI <b>Versus</b> THE STATE OF ASSAM and ANR	MR J PAYENG MR.M CHETIA MS A PAYENG	MR. R DE (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
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13)	MS. R S SADIAL	17-02-2025	To	21-02-2025
14)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
15)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
16)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
17)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
18)	MR P C DEY	20-02-2025	To	21-02-2025
19)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
20)	MS. D SAIKIA	12-02-2025	To	07-03-2025
21)	MR D K DAS	20-02-2025	To	03-03-2025
22)	K U AHMED	21-02-2025	To	27-02-2025



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**2:00 PM to 4:30 PM**

**[ For Friday,21st February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./470/2025</a>	SRI AYUB ALI <b>Versus</b> THE STATE OF ASSAM	MS. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
<b>ORDER (STAY VACATING)</b>				
2	<a href="#">I.A.(Civil)/243/2025</a> WITH WP(C)/1048/2019 (D/O), WP(C)/5451/2012 (D/O) in WP(C)/6120/2023 <b>WITH</b> <a href="#">WP(C)/6120/2023</a>	JATINDRA NATH DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. D DEKA	SC, SEC. EDU.
		AMAL KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MS. D DEKA (R-4) J M BAISHYA (R-4) SC, SEC. EDU.
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
3	<a href="#">I.A.(Civil)/238/2025</a> in Cont.Cas(C)/70/2018 <b>WITH</b> <a href="#">Cont.Cas(C)/70/2018</a>	GIASUDDIN AHMED AND ORS <b>Versus</b> DR SURANJANA SENAPATI,	MR. M DUTTA	
		RABBUL HUDA AND 28 ORS <b>Versus</b> PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
<b>ADMISSION</b>				
4	<a href="#">WP(C)/6753/2023</a> PART-HEARD, FIXED	CHANDRA KANTA SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	SC, ELEM. EDU GA, ASSAM
5	<a href="#">WP(C)/5145/2017</a>	RULI SAIKIA and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. G N SAHEWALLA MR. P DEKA MS. D SWAMI MD. ASLAM	SC, ELEMENTARY EDUCATION

6	<a href="#">WP(C)/200/2018</a>	PRANAB KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR H R A CHOUDHURY MR S BORGHAIN MS. B DEVI MR. A AHMED MR G GORLOSA MR. I U CHOWDHURY	GA, ASSAM MR. M A SHEIKH(R 7-9) MS J H CHOUDHURY(R-6) MD. H BHUYAN(R 6-9) MR. M R Z CHOUDHURY(R 6-9) MS. D PARBIN(R 6-9) MS F RAHMAN(R 6-9) SC, SEC. EDU.
7	<a href="#">WP(C)/7763/2018</a>	DIPOK BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	SC, HIGHER EDU
8	<a href="#">WP(C)/6661/2019</a>	MANASH KUMAR SHARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	SC, SEC. EDU.
9	<a href="#">WP(C)/994/2020</a>	MOKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	
<b>WITH</b>				
10	<a href="#">WP(C)/3967/2024</a>	RANJIT DAS AND 65 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
11	<a href="#">WP(C)/2795/2020</a>	MITALI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH	SC, HIGHER EDU
12	<a href="#">WP(C)/3275/2020</a>	DIPESH MEDHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H BEZBARUA MR. U SARMA MR N SARMA	SC, ELEM. EDU
13	<a href="#">WP(C)/3573/2020</a>	ABDUL JALAIL LASKAR <b>Versus</b> THE DIRECTOR OF PENSION AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
14	<a href="#">WP(C)/4153/2020</a>	PAHARTAL LP SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. R ALI MR GIAS MR M Z SHAH MS M DAS	SC, ELEM. EDU GA, ASSAM MR. J I BORBHUIYA (R-11) MS F BEGUM (R-11) Mukesh Sharma (R-10) MR. L MOHAN (R-11) MRS. K H CHOUDHURY (R-11) MR S PAUL (R-11) SC, SSA
15	<a href="#">WP(C)/5544/2020</a>	BUDU LP SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
16	<a href="#">WP(C)/5560/2020</a>	MURKONG CHAPORI LP SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
17	<a href="#">WP(C)/2706/2021</a>	PRADIP CH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI	SC, ELEM. EDU
18	<a href="#">WP(C)/1017/2023</a>	NILA KANTA CHUTIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	GA, ASSAM SC, EDU
19	<a href="#">WP(C)/7340/2023</a>	JAKIR HUSSAIN LASKAR AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, ELEM. EDU SC, FINANCE
20	<a href="#">WP(C)/595/2024</a> FIXED	KAPIL HUSSAIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM
21	<a href="#">WP(C)/2523/2024</a> B/O	DR. PRADIP CHANDRA DEKA <b>Versus</b> TEZPUR UNIVERSITY AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MS. B DEVI MR. M SARMA	MR. S C KEYAL
22	<a href="#">WP(C)/3787/2024</a> FIXED	GIAS UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE DEPTT.

23	<a href="#">WP(C)/3809/2024</a>	ALOKANANDA DASGUPTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. B PURKAYASTHA MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR J.P. BARUAH J.P. BARUAH	SC, N C T E SC, SEC. EDU. SC, U G C SC, ASSAM UNIVERSITY
24	<a href="#">WP(C)/5781/2024</a> B/O	FAYZAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ELEM. EDU GA, ASSAM MR. A ALI (R6-R8) MR. Y ALI (R6-R8)
25	<a href="#">WP(C)/6213/2024</a>	SANJOY KUMAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	MR K BHUYAN(R-5) MR H A AHMED (R-5) MR N ISLAM(R-5) MR D K ROY(R-6,4) MS. J BATHARISA(R-6,4) SC, SEC. EDU.
26	<a href="#">WP(C)/6631/2024</a>	ABUL KALAM AZAD AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. H R DAS MR J LOTHAN	SC, ELEM. EDU SC, FINANCE
27	<a href="#">WP(C)/623/2025</a> FIXED	SHAHINUR ALOM SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR	GA, ASSAM MR S M ABDULLAH P (R5) MS F HUSSAIN (R5) SC, SEC. EDU. J S AHMED (R5)

**BAIL HEARING (BA)**

28	<a href="#">Bail Appln./3878/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SAIP UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
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**ORDERS**

29	<a href="#">Cont.Cas(C)/57/2022</a> FIXED	MRS. PARINITA BORAH <b>Versus</b> DHARMA KANTA MILI	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N BORPATRAGOHAIN MR I GAUTAM	SC, HIGHER EDU MR. D SAIKIA MR. K GOGOI MR. K GOGOI
30	<a href="#">Review.Pet./96/2024</a> WITH WP(C)/488/2019 (D/O), B/O	DHANJYOTI NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB L SANGTAM	SC, ELEM. EDU
31	<a href="#">Cont.Cas(C)/132/2024</a>	TARUN CH BARMAN <b>Versus</b> NARAYN KONWAR, IAS AND 6 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
32	<a href="#">Cont.Cas(C)/134/2024</a>	MD. JAHIDUL ISLAM AND 2 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR.	MR. D A KAIYUM MR S ISLAM (p-2) MR. M S MONDAL	
33	<a href="#">Cont.Cas(C)/378/2024</a>	JOGA BORUAH BORAH <b>Versus</b> RAVI KOTA	MR. U S BORA MR P J DUTTA	
34	<a href="#">Cont.Cas(C)/405/2024</a>	SALEK AHMED AND 8 ORS <b>Versus</b> NARAYAN KONWAR AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. D SAIKIA (R-2) MR B KAUSHIK(R-2) MR. A PHUKAN(R-2)
35	<a href="#">Cont.Cas(C)/455/2024</a> B/O	SHAH ALAM BARBHUIYA <b>Versus</b> SMTI SURANJANA SENAPATI	MR F U BARBHUIYA MS S DAS	MR S M T CHISTIE
36	<a href="#">Cont.Cas(C)/488/2024</a>	PUSHPENDU CHAKRABARTY <b>Versus</b> NARAYAN KONWAR AND 6 ORS.	MR. B PURKAYASTHA J.P. BARUAH	MR S M T CHISTIE (R-3) MR. B GOGOI(R-5) MR P NAYAK(R-5) MR A CHALIHA (R-5)
37	<a href="#">Cont.Cas(C)/564/2024</a> B/O	HAMIDA BEGUM <b>Versus</b> PANKAJ KUMAR NAGBANSHI AND 2 ORS	MR F U BARBHUIYA MS S DAS	

38	<a href="#">Cont.Cas(C)/576/2024</a>	SMTI RUBI GOSWAMI <b>Versus</b> NARAYAN KONWAR	MR P SARMAH	
39	<a href="#">Cont.Cas(C)/615/2024</a>	SMT. DIBYA LATA HAZARIKA <b>Versus</b> SMTI SURANJANA SENAPATI, ACS	MR. A F N U MOLLAH K ZAMAN	
40	<a href="#">Cont.Cas(C)/704/2024</a>	SRI PRASENJIT ROY AND 5 ORS <b>Versus</b> SMTI MAMATA HOJAI, AES	MR. D A KAIYUM MR E HUSSAIN	
41	<a href="#">WP(C)/1188/2024</a>	SABITRI GOALA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. A K HANNAN	SC, SEC. EDU.
42	<a href="#">WP(C)/6337/2024</a>	MD. SAHAR UDDIN SODIAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
43	<a href="#">I.A.(Civil)/259/2025</a> in WP(C)/5904/2024	MD. TAJ UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR N Z CHOUDHURY N GAUTAM MR N A MAZARBHUIYA	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM MS B DEVI MS. S BORA FOR CAVEATOR
	<b>WITH</b> <a href="#">WP(C)/5904/2024</a> CAVT. NO. 10592/024,	MD. TAJ UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR N Z CHOUDHURY N GAUTAM MR N A MAZARBHUIYA	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM MS B DEVI MS. S BORA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
12)	MR. M R SODIAL	17-02-2025	To	21-02-2025
13)	MS. R S SADIAL	17-02-2025	To	21-02-2025
14)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
15)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
16)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
17)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
18)	MR P C DEY	20-02-2025	To	21-02-2025
19)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
20)	MS. D SAIKIA	12-02-2025	To	07-03-2025
21)	MR D K DAS	20-02-2025	To	03-03-2025
22)	K U AHMED	21-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,21st February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/2352/2014</a> PART-HEARD, (HEARING), FIXED	SMT. CRISCEDA RUTH RAPOZA and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 4 ORS	MS. M BORDOLOI MS. M BORDOLOI MR. A DAS MR.N SARMAH MR. N I KHAN MR. N I KHAN MR. T SARMA MR. T SARMA MR.M AGARWAL	GA, ASSAM C.G.C. MRS. A GAYAN MR.J DEKA MS.A DAS MS. N BORDOLOI ASSTT.S.G.I. SC, REVENUE
<b>MOTION</b>				
2	<a href="#">CRP/21/2025</a>	NAMI BEGUM <b>Versus</b> NABAJYOTI DAS AND 2 ORS.	MR B ACHARYYA MS. M ACHARYYA	
3	<a href="#">CRP(IO)/56/2025</a>	SRI PREMENDRA BIJOY ROY <b>Versus</b> SRI SURAJ SAHA AND ORS	MR. S P CHOUDHURY MS B DEVI MS. M BORA	
4	<a href="#">WP(C)/590/2025</a>	DIPU MANI KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R SARMAH MS. M PAUL	GA, ASSAM SC, GHC
<b>ADMISSION</b>				
5	<a href="#">CRP(IO)/41/2020</a>	ABDUL MAZID AND 16 ORS. <b>Versus</b> MAHARUDDIN	MR. C GOSWAMI MR. N CHAKRAVORTY	MS F AHMED (R-1) MS N BEGOM (R-1)
6	<a href="#">FAO/29/2024</a>	CHAMPUPARA BAZAR COMMITTEE AND ANR <b>Versus</b> KHOIRUL HUSSAIN AND 4 ORS	MR. S C BISWAS MR. R MAJUMDAR MR. A M AHMED (P-2) MS. J GHOSH P. GHOSH (P-2)	MR. S SINHA(R-1 TO 5)
7	<a href="#">MACApp./41/2025</a>	NEW INDIA ASSURANCE CO LTD <b>Versus</b> KRISTAMANI TANTI AND ORS	MR. R K BHATRA MR. A SAIKIA MS P HAJURI MR H BHAGAWATI L A MAGAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/475/2025</a> in MACApp./41/2025	NEW INDIA ASSURANCE CO LTD <b>Versus</b> KRISTAMANI TANTI	MR. R K BHATRA MR. A SAIKIA MS P HAJURI MR H BHAGAWATI L A MAGAR	

	<b>WITH</b> <a href="#">I.A.(Civil)/476/2025</a> in MACApp./41/2025	NEW INDIA ASSURANCE CO LTD <b>Versus</b> KRISTAMANI TANTI	MR. R K BHATRA MR. A SAIKIA MS P HUJURI MR H BHAGAWATI L A MAGAR	
8	<a href="#">MACApp./42/2025</a>	PRADIP BARMAN <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. AND ORS	MR. M P CHOUDHURY MR. S BATHARI	
9	<a href="#">MACApp./43/2025</a>	MAGMA HDI GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MINTU SAIKIA AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/496/2025</a> in MACApp./43/2025	MAGMA HDI GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MINTU SAIKIA AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
10	<a href="#">MACApp./44/2025</a>	PATESWARI DAS <b>Versus</b> NATIONAL INSURANCE COMPANY LTD AND 2 ORS	A G CHOUDHURY	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
11	<a href="#">RSA/235/2024</a> CAVT. NO.10002/024, FIXED	LIKHESWAR CHUTIA <b>Versus</b> ON THE DEATH OF CHENIRAM KALITA HIS LEGAL HEIRS SNEHMOEE SAIKIA KALITA AND ORS	MR. A R SHOME MR A J GHOSH MR N ALAM	MR. K R BORA R GOGOI MR. D K BORAH FOR CAVEATOR
12	<a href="#">RSA/13/2025</a> (AT 2:00 PM), FIXED	RAMESHWAR TAPARIA @ RAMESWAR TAPARIA <b>Versus</b> GUNINDRA NATH GOGOI	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	
	<b>WITH</b> <a href="#">I.A.(Civil)/299/2025</a> in RSA/13/2025	RAMESHWAR TAPARIA @ RAMESWAR TAPARIA <b>Versus</b> GUNINDRA NATH GOGOI	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	
<b><u>ORDERS</u></b>				
13	<a href="#">MFA/106/2004</a> WITH LCR	ORIENTAL INSURANCE CO LTD <b>Versus</b> GOVIN CH NATH AND ORS	MR.N GOSWAMI MR.R KATHKATIA	
14	<a href="#">RSA/181/2009</a> WITH LCR	ON THE DEATH OF LAXMINARAYAN JALAN @ LAXMI PRASAD JALAN, HIS LEGAL HEIRS SMTI SHARTI DEVI JALAN A <b>Versus</b> INDIAN OIL CORPORATION LTD.	A DHAR K K DAS R B DEKA	M K CHOUDHURY A BARKATAKI A DEKA M DUTTA
15	<a href="#">RSA/61/2015</a> WITH LCR	PRAFULLA KUMAR SARKAR <b>Versus</b> KASUANI ROY and 14 ORS	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY MR. A A R KARIM MR J HUSSAIN	MR.K BHATTACHARJEE(R-1 to 7 & 9) MS.M BHATTACHARJEE(R-1 to 7 & 9) MD. S ALOM (R1-R3, R6, R7, R9) MR.D BANERJEER-1 to 7 and 9 MS.A DEY(R- 1 to 7 & 9) MR. M S ALAM (R1-R3, R6, R7, R9)
16	<a href="#">CRP(IO)/111/2015</a> FIXED	SAILESWAR SARMA and 7 ORS. <b>Versus</b> ON THE DEATH OF DHARMESWAR SARMA HIS LEGAL HEIRS and ORS.	MR.S P ROY MR.K RAJBONGSHI MS.B BAISHYA	MR.N DHAR MR.T ROY(R-1) MR.S K GHOSH(R-1) MD. R ALI MS.R DEKA(R-2(b),2(c),2(d), 3 & 4) MR. A M KHAN MR.P K DEBROY(R-1)



	<p><b>WITH</b> <a href="#">I.A.(Civil)/2400/2022</a> in CRP(IO)/111/2015</p>	<p>SAILESWAR SARMA and 6 ORS. <b>Versus</b> SMTI. BHARATI SARMA (WIFE)</p>	<p>MR. S P ROY MD. S ALOM</p>	<p>MR. S DASGUPTA MR. N DHAR</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2401/2022</a> in CRP(IO)/111/2015</p>	<p>SAILESWAR SARMA and 6 ORS. <b>Versus</b> SMTI. BHARATI SARMA (WIFE)</p>	<p>MD. S ALOM</p>	<p>MR. S DASGUPTA</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2402/2022</a> in CRP(IO)/111/2015</p>	<p>SAILESWAR SARMA and 6 ORS. <b>Versus</b> SMTI. BHARATI SARMA (WIFE)</p>	<p>MR. S P ROY MD. S ALOM</p>	<p>MR. S DASGUPTA</p>
17	<p><a href="#">FAO/12/2017</a></p>	<p>SELIM UDDIN LASKAR, <b>Versus</b> MUSTT. ARJUMOND MOMTA BEGUM LASKAR and 3 ORS,</p>	<p>MRA R BHUYAN MR.A M S MAZUMDER</p>	<p>MR. N H BARBHUIYA (R-1,2,3,4) MS. N.A. LASKAR (R-1,2,3,4) MS. S. DEY (R-1,2,3,4)</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/782/2017</a> in FAO/12/2017</p>	<p>SELIM UDDIN LASKAR, <b>Versus</b> MUSTT. ARJUMOND MOMTA BEGUM LASKAR and 3 ORS,</p>	<p>MRA R BHUYAN MR.A M S MAZUMDER</p>	
18	<p><a href="#">I.A.(Civil)/203/2017</a> B/O in CRP/289742/2017</p>	<p>SMT. BINA CHOUDHURY and 4 ORS. <b>Versus</b> CHALIHA WAREHOUSING CO. PVT. LTD.</p>	<p>MR. R K BHUYAN MR.B CHAKRABORTY MR.S CHAKRABORTY</p>	
	<p><b>WITH</b> <a href="#">CRP/289742/2017</a> (Filing Number)</p>	<p>BINA CHOUDHURY and 4 ORS. <b>Versus</b> CHALIHA WAREHOUSING CO. PVT. LTD.</p>	<p>MS.K PHUKAN</p>	<p>PP, ASSAM</p>
19	<p><a href="#">MFA/61/2018</a> WITH LCR</p>	<p>NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI FRANSASICH KHALAKH @ ORANG and ANR</p>	<p>MRS. S ROY MS I DAS</p>	<p>MR. P SUNDI (r-2)</p>
20	<p><a href="#">RSA/59/2019</a> WITH LCR</p>	<p>ABDUL MATLEB AND 8 ORS <b>Versus</b> SRI SUDHINDRA SARKAR @ SUDHANYA SARKAR AND ORS</p>	<p>MS. R CHOUDHURY MR. M A LASKAR</p>	
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1259/2020</a> in RSA/59/2019</p>	<p>ABDUL MATLEB AND 8 ORS <b>Versus</b> SRI SUDHANYA SARKAR @ SACHINDRA SARKAR AND 8 ORS</p>	<p>MS. R CHOUDHURY</p>	
21	<p><a href="#">FAO/71/2019</a> CAVT. NO.1058/2019 FIXED</p>	<p>I. J. CONSTRUCTION, <b>Versus</b> ABDUL RAKIB BARLASKAR AND 4 ORS.</p>	<p>MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA MR. M SAHEWALLA</p>	<p>MR. N DHAR MR. T U LASKAR FOR CAVEATOR</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/4047/2019</a> in FAO/71/2019</p>	<p>I. J. CONSTRUCTION, <b>Versus</b> ABDUL RAKIB BARLASKAR AND 4 ORS</p>	<p>MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA MR. M SAHEWALLA</p>	<p>MR. N DHAR MR. T U LASKAR FOR CAVEATOR</p>
22	<p><a href="#">RSA/158/2019</a></p>	<p>SRI AMULYA KALITA <b>Versus</b> SMTI. DEEPALI KALITA AND 5 ORS.</p>	<p>MR P K KALITA MR. N DAS MR. K R BOROOAH</p>	<p>MR H K SARMA MR. R B PHOOKAN (R-1) R SARMAH (R-1) MD A S AHMED (r-5) MS M KAKOTY (R-1) MR K J HAZARIKA (R-1) SC, GMC</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2511/2019</a> in RSA/158/2019</p>	<p>SRI AMULYA KALITA <b>Versus</b> SMTI. DEEPALI KALITA AND 5 ORS.</p>	<p>MR P K KALITA MR. N DAS MR. K R BOROOAH</p>	<p>SC, GMC</p>

23	<a href="#">MACApp./48/2020</a> WITH LCR	SANDEEP KR. MAHANTA <b>Versus</b> THE DIVISIONAL MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND 3 ORS	MR H DAS MR. B C DEKA	MS S MOCHAHARI MR P DEKA (r-3) MR SISHIR DUTTA MS. M CHOUDHURY MR. A BHATTACHARYYA MR. C SHARMA
	<b>WITH</b> <a href="#">MACApp./107/2020</a>	SANDEEP KR. MAHANTA <b>Versus</b> THE DIVISIONAL MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND 4 ORS	MR H DAS MR. B C DEKA	MS. R D MOZUMDAR (R-3) MR. A BHATTACHARYYA MS. C MOZUMDAR (R-3) MR. S P SHARMA (R-3)
25	<a href="#">RSA/106/2020</a>	NIVA DUTTA <b>Versus</b> AJIT CHANDRA BARUAH AND 5 ORS.	MR. R PHUKAN MR. T BARUAH	MR. P J SAIKIA (R-1) MR. L N DIHINGIA (R-1) MR. A K SAHU (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/942/2022</a> in RSA/106/2020	DEEPAK DUTTA AND 2 ORS. <b>Versus</b> AJIT CHANDRA BARUAH AND 5 ORS. F	MR. R PHUKAN	
26	<a href="#">RSA/52/2022</a>	PARTHA PRATIM BARMAN <b>Versus</b> SUSHIL MAHANTA AND 7 ORS.	MR. B J MUKHERJEE MS R SAHA	MR. R DE
27	<a href="#">RSA/85/2022</a> WITH LCR	SRI SUSHIL RANJAN DEY <b>Versus</b> SMTI BHAGWATI DEVI KHEMANI AND 4 ORS	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	MR B KAUSHIK MR. S HAZARIKA MR S SARMAH
	<b>WITH</b> <a href="#">I.A.(Civil)/1535/2022</a> in RSA/85/2022	SRI SUSHIL RANJAN DEY <b>Versus</b> SMTI BHAGWATI DEVI KHEMANI AND 4 ORS	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	
28	<a href="#">MACApp./219/2022</a> WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI. RUNI LALUNG AND 7 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. K K BHATTA MR. U DUTTA (R-1) B DUTTA
29	<a href="#">I.A.(Civil)/132/2023</a> in MACApp./14008/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> HAFIZA KHATUN AND 4 ORS.	MS. R D MOZUMDAR MR. R K D CHOUDHURY MS N K DEVI MR N ANIX SINGH MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR MS. B CHOWDHURY FOR CAVEATOR
	<b>WITH</b> <a href="#">MACApp./14008/2022</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> HAFIZA KHATUN AND 4 ORS. H	MS. R D MOZUMDAR	
30	<a href="#">RSA/198/2023</a> WITH LCR	SITA NATH MANDAL <b>Versus</b> ON THE DEATH OF LT.NARAYAN BISWAS HIS LEGAL HEIRS RUMPI BISWAS AND ORS.	MR. A L MANDAL MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	
	<b>WITH</b> <a href="#">I.A.(Civil)/3291/2023</a> in RSA/198/2023	SITA NATH MANDAL <b>Versus</b> ON THE DEATH OF LT.NARAYAN BISWAS HIS LEGAL HEIRS RUMPI BISWAS AND ORS.	MR. A L MANDAL MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MS S CHAKRABORTY (R-1 to 4) M DAS (R-1 to 4)
31	<a href="#">Tr.P.(C)/32/2024</a>	PUJA SHAH <b>Versus</b> SUBHAM AGARWALA @ SUBHAM BHIMSARIA	MR. J K GOSWAMI MR. J BARMAN MR D J BORO	MR. S SARMA MR. C CHAKRAVARTY MR B P SARMAH B SAHA
32	<a href="#">RSA/70/2024</a> WITH LCR	NILU GOGOI @ NILU GOGOI CHETIA <b>Versus</b> LAKHIMA DUTTA SAIKIA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR. K BORUAH MR. B HALDAR
	<b>WITH</b> <a href="#">I.A.(Civil)/1253/2024</a> in RSA/70/2024	NILU GOGOI @ NILU GOGOI CHETIA <b>Versus</b> LAKHIMA DUTTA SAIKIA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	

	<b>WITH</b> <a href="#">I.A.(Civil)/2274/2024</a> in RSA/70/2024	NILU GOGOI @ NILU GOGOI CHETIA <b>Versus</b> LAKHIMA DUTTA SAIKIA,	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
33	<a href="#">RSA/142/2024</a> WITH LCR	RATNESWAR GOGOI AND 3 ORS <b>Versus</b> BIREN GOHAIN AND 4 ORS	MR. D CHAKRABARTY MR. D CHAKRABARTY MR. A BHATTACHARYYA	MR. C BORUAH(R-1,2) MR. R BORO (R-1,2) MR A BORUAH(R-1,2)
34	<a href="#">RSA/170/2024</a> WITH LCR	DAYAMOY DEB <b>Versus</b> DHARANI KUMAR DEB AND 5 ORS	MR. A U CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER	MR G KAKOTI (R-1) MS. P S CHAKRABORTY (R-1)
35	<a href="#">RSA/174/2024</a> WITH LCR	NAZRUL HAQUE AND 9 ORS <b>Versus</b> KHADEZA KHATUN AND 7 ORS	MR. P KHATANIAR MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. T SARMA	MD. B HUSSAIN MR A H TOUFIQ
	<b>WITH</b> <a href="#">I.A.(Civil)/2932/2024</a> in RSA/174/2024	NAZRUL HAQUE AND 9 ORS <b>Versus</b> KHADEZA KHATUN AND 7 ORS	MR. P KHATANIAR MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. T SARMA	
36	<a href="#">RSA/176/2024</a>	HAZRAT ALI AND 2 ORS <b>Versus</b> AYEN UDDIN	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	MR. SURAJIT DAS MR. P P DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/3007/2024</a> in RSA/176/2024	HAZRAT ALI AND 2 ORS <b>Versus</b> AYEN UDDIN	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	
37	<a href="#">RSA/199/2024</a> WITH LCR	SARDAR SAVINDER SINGH SETHI <b>Versus</b> M/S VALECHA ENGINEERING LTD	MR. A SATTAR S CHOUDHURY MR. W HAQUE	
38	<a href="#">RSA/205/2024</a> WITH LCR	GITASHREE DAS AND 2 ORS <b>Versus</b> SIMA DAS AND 3 ORS	MR. S K GHOSH MS F AHMED	MR S DAS(R-1,2) MR. S A HUSSAIN(R-1,2) MR D J HALOI (R-1,2) R BARMAN(R-1,2)
39	<a href="#">RSA/230/2024</a> WITH LCR	SUBHALAKHI BONDED WAREHOUSE PVT LTD <b>Versus</b> RAFIQ AHMED	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR D KALITA MS R KOUR
	<b>WITH</b> <a href="#">I.A.(Civil)/3774/2024</a> in RSA/230/2024	SUBHALAKHI BONDED WAREHOUSE PVT LTD <b>Versus</b> RAFIQ AHMED	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
40	<a href="#">MACApp./406/2024</a>	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> GOKUL SAWRA AND 2 ORS F	MR D MONDAL MR A N DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/2454/2024</a> in MACApp./406/2024	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> GOKUL SAWRA AND 2 ORS F	MR D MONDAL MR A N DAS	
41	<a href="#">I.A.(Civil)/1329/2024</a> in Mat.App./62/2023 (D/O), FIXED in Mat.App./62/2023	XXXXXXX <b>Versus</b> XXXXXXX	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA	MR. M R LASKAR MR N SARMA
	<b>WITH</b> <a href="#">MC/31/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. FIRUZ KHAN MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA	

42	<a href="#">I.A.(Civil)/3783/2024</a> WITH LCR, FIXED in <a href="#">MACApp./339/2019</a> <b>WITH</b> <a href="#">MACApp./339/2019</a>	MS. NISPILA O. SANGMA AND ORS. <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD.,  ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> MS. NISPILA O. SANGMA AND 5 ORS.	MR. A MANNAF  MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. R D MOZUMDAR  MR. A MANNAF (R-1 TO 4) MR. B CHOWDHURY MR. S R ISLAM MS B KUMARI MD A S ALI (R-1 TO 4) MR. B C THAKURIA (R-1 TO 4)  MR. R GOSWAMI
43	<a href="#">I.A.(Civil)/330/2025</a> B/O in <a href="#">MACApp./354/2024</a>  <b>WITH</b> <a href="#">MACApp./354/2024</a>	BASAPI HANSEPI AND ORS <b>Versus</b> SBI GENERAL INSURANCE COMPANY LTD.  SBI GENERAL INSURANCE COMPANY LTD. <b>Versus</b> BASAPI HANSEPI AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S SINGH(R-1) MR. A BHATTACHARYYA(R-1)  P HAZARIKA
44	<a href="#">I.A.(Civil)/462/2025</a> B/O in <a href="#">WP(C)/3379/2023</a> <b>WITH</b> <a href="#">WP(C)/3379/2023</a>	THE DISTRICT COMMISSIONER, <b>Versus</b> DILIP KR BORAH,  DILIP KR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA P. BORAH	GA, ASSAM SC, S E C SC, FINANCE
<b>HEARING</b>				
45	<a href="#">MACApp./143/2020</a> WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI ROMAN DAS AND 6 ORS.	MR T KALITA MR. A KAKATI	MR. B PURKAYASTHA (R1-R3) MR A B DEY (R1-R3) MR. S SUTRADHAR (R5, R7) MS J DEKA (R6)
46	<a href="#">CRP/11/2024</a> FIXED	HARDEEP SINGH MATHARU AND 3 ORS <b>Versus</b> SUKHJIT KAUR AND 2 ORS	MR A SAIKIA MR. S DIHINGIA MR I HASSAN MS M CHANGMAI	MR M J BORDOLOI (R-1,2,3) MR P BARUAH (R-1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
12)	MR. M R SODIAL	17-02-2025	To	21-02-2025
13)	MS. R S SADIAL	17-02-2025	To	21-02-2025
14)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
15)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
16)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
17)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
18)	MR P C DEY	20-02-2025	To	21-02-2025
19)	MR. H GOSWAMI	20-02-2025	To	20-03-2025

20)	MS. D SAIKIA	12-02-2025	To	07-03-2025
21)	MR D K DAS	20-02-2025	To	03-03-2025
22)	K U AHMED	21-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday,21st February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 19

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">MACApp./99/2024</a> WITH LCR	CHOLAMANDALAM MS GEN INSURANCE COMPANY LIMITED <b>Versus</b> SUMI DEVI AND 4 ORS (A)	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR K U AHMED
2	<a href="#">MACApp./391/2024</a>	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> APARAJITA BRAHMA AND 4 ORS F	MS. M CHOUDHURY MS. M CHOUDHURY	MR D MONDAL
	<b>WITH</b> <a href="#">I.A.(Civil)/2417/2024</a> <b>in</b> MACApp./391/2024	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> APARAJITA BRAHMA AND 4 ORS F	MS. M CHOUDHURY MS. M CHOUDHURY	
3	<a href="#">MACApp./584/2024</a>	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> JEUTI MALAKAR AND 3 ORS E	MR T KALITA MR. A KAKATI	MR N BARMAN(R-3) MS J BARMAN(R-3) K BORO(R-3) MR A N IQBAL (r-1,2) MR. A IQBAL
	<b>WITH</b> <a href="#">I.A.(Civil)/3413/2024</a> <b>in</b> MACApp./584/2024	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> JEUTI MALAKAR AND 3 ORS E	MR T KALITA MR. A KAKATI	MR N BARMAN(R-3) MS J BARMAN(R-3) K BORO(R-3) MR A N IQBAL (r-1,2)
4	<a href="#">MACApp./653/2024</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MAZADUL KHAN AND 2 ORS. F	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	S I AKAND(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/362/2025</a> <b>in</b> MACApp./653/2024	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MAZADUL KHAN	MS. C MOZUMDAR MR. S P SHARMA	S I AKAND(R-1)
<b>BAIL HEARING</b>				
5	<a href="#">AB/2464/2024</a> FIXED	BHARAT LAL CHAUHAN <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				

6	<a href="#">RSA/37/2023</a> WITH LCR	PRASENJIT MANDAL AND 3 ORS. <b>Versus</b> RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	MR. A C SARMA (r-1 to 10) MR P C GOSWAMI (r-1 to 10) MR G BHARADWAJ (r-1 to 10) MR N BRAHMA (r-1 to 10)
	<b>WITH</b> <a href="#">I.A.(Civil)/702/2023</a> in RSA/37/2023	PRASENJIT MANDAL AND 3 ORS. <b>Versus</b> RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
7	<a href="#">RSA/221/2024</a>	HARIS ALI @ HARIS UDDIN <b>Versus</b> ON THE DEATH OF SAHIB ALI HIS LEGAL HEIRS AND ORS(Deceased)	MR. M H RAJBARBHUIYAN MS. S RASUL	MR D DEKA MR. M A CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/701/2022</a> in RSA/221/2024	HARIS ALI @ HARIS UDDIN @ HARISH UDDIN <b>Versus</b> ON THE DEATH OF BEGUM BAHER, HER ONLY SON SABUL UDDIN	MR. M H RAJBARBHUIYAN MS S RASUL MRS. R CHETRI	
<b>ORDERS</b>				
8	<a href="#">MACApp./68/2015</a> WITH LCR	SMT BIJAYA DAS <b>Versus</b> UNITED INDIA INSURANCE CO and 2 ORS	MR.A R AGARWALA MR.R D BHUYAN	MR. K K DEY MR. K K DEY MR.B K PURKAYASTHAR-1 MR V K BAROOAH MR V K BAROOAH MS.U K PURKAYASTHA(R-1)
9	<a href="#">MACApp./237/2015</a>	ON THE DEATH OF SMTI ELI DEVI <b>Versus</b> SRI DINESH SAGAR GUPTA and 4 ORS	MR.A J SARMA MR.S K GHOSH MR G ALAM MR.H ROHMAN	MRS. B ACHARYA (R5) MR. A J SAIKIA MR. A ACHARYA (R5) MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
10	<a href="#">MC/539/2015</a> IN RSA SL.NO. 239584/2015	MD. TARA MIA <b>Versus</b> THE DEPUTY COMMISSIONER and 13 ORS,	MR.J AHMED MR A N AHMED MS.S KALITA	GA, ASSAM MR.M U MAHMUD (R4, R5, R7, R9) MR A GONI (R4, R5, R7, R9) MR.M DAS (R4, R5, R7) MR.M ALI R-4,5and7 MR.M R Z CHOUDHURY(R-4,5&7) MRS. M SAIKIA (R9)
11	<a href="#">MC/781/2015</a> IN RSA SL.NO. 237779	SHRI RAJENDRA KUMAR MILLI, <b>Versus</b> PRAKASH CHOUBEY,	MR. D MAZUMDAR MR.P BORAH MS.H SARMA	
12	<a href="#">I.A.(Civil)/343/2016</a> in MACApp./43/2015	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> SMT. ANIMA SHARMA and 4 ORS	MR.S S SHARMA MS.L SHARMA MR.R SHARMA MS.F KHAN	MR.A TALUKDARR-6 MR.K K BHATTA(R-6) MR.J JOHN(R-6)
	<b>WITH</b> <a href="#">MACApp./43/2015</a>	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> SMT. ANIMA SHARMA and 5 ORS	MR. S S SHARMA MS. L SHARMA MR. R SHARMA MS. F KHAN	MR. A TALUKDAR (R-6) MR. K K BHATTA (R-6) MR. J JOHN (R-6)
	<b>WITH</b> <a href="#">MC/417/2015</a> in MACApp./43/2015	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> SMT. ANIMA SHARMA and 5 ORS	MR.S S SHARMA MS.L SHARMA MR.R SHARMA MS.F KHAN	
	<b>WITH</b> <a href="#">MC/170/2016</a> in MACApp./43/2015	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> SMT. ANIMA SHARMA and 4 ORS	MR.S S SHARMA MS.L SHARMA MR.R SHARMA MS.F KHAN	MR.A TALUKDARR-6 MR.K K BHATTA(R-6) MR.J JOHN(R-6)

13	<a href="#">I.A./1732/2016</a> WITH OFFICE NOTE in RSA/271053/2016 <b>WITH</b> <a href="#">RSA/271053/2016</a> (Filing Number)	JITENDRA SHARMA <b>Versus</b> BINOY KUMAR SINGHA  JITENDRA SHARMA <b>Versus</b> BINOY KUMAR SINGHA		
14	<a href="#">I.A.(Civil)/287/2018</a> IN RSA 58/2003(D/O) in RSA/58/2003  <b>WITH</b> <a href="#">I.A.(Civil)/286/2018</a>  <b>WITH</b> <a href="#">I.A.(Civil)/288/2018</a>  <b>WITH</b> <a href="#">I.A.(Civil)/289/2018</a>  <b>WITH</b> <a href="#">I.A.(Civil)/290/2018</a>	LAKHI DEY <b>Versus</b> MANIK CHANDRA GHOSH  LAKHI DEY <b>Versus</b> MANIK CHANDRA GHOSH  LAKHI DEY <b>Versus</b> MANIK CHANDRA GHOSH  LAKHI DEY <b>Versus</b> MANIK CHANDRA GHOSH	MR. R BARUAH MR. Y DOLOI MR. A DEB MR. N M DUTTA MR. S Z RAHMAN  MR. Y DOLOI MR. A DEB MR. S Z RAHMAN  MR. Y DOLOI MR. A DEB MR. S Z RAHMAN  MR. Y DOLOI MR. A DEB MR. S Z RAHMAN	MR. P K ROY MR. S K CHAKRABORTY MR. D P MANDAL
15	<a href="#">I.A.(Civil)/3352/2018</a> in RSA/269/2018  <b>WITH</b> <a href="#">RSA/269/2018</a>	CENTRAL BANK OF INDIA <b>Versus</b> SMTI SAIRA DEVI  CENTRAL BANK OF INDIA <b>Versus</b> SMTI SAIRA DEVI	MR U S BORGHAIN MR K K DAS MS. M PAUL	
16	<a href="#">I.A.(Civil)/1521/2019</a> in RSA/100/2014  <b>WITH</b> <a href="#">RSA/100/2014</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1524/2019</a> in RSA/100/2014  <b>WITH</b> <a href="#">I.A.(Civil)/1525/2019</a> in RSA/100/2014  <b>WITH</b> <a href="#">I.A.(Civil)/1526/2019</a> in RSA/100/2014  <b>WITH</b> <a href="#">I.A.(Civil)/1527/2019</a> in RSA/100/2014	KARUNA SARMA and 10 ORS <b>Versus</b> SON MALAKAR and 13 ORS  KARUNA SARMA and 3ORS <b>Versus</b> SON MALAKAR and 13 ORS  KARUNA SARMA and 10 ORS <b>Versus</b> SON MALAKAR and 13 ORS  KARUNA SARMA and 10 ORS <b>Versus</b> SON MALAKAR and 13 ORS  KARUNA SARMA and 10 ORS <b>Versus</b> SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN  MR. S K GOSWAMI MR. R SARMA (A1, A4) MS. I DEKA (A1, A4) MR. R SHARMA  MR. R SARMA MS. P BARMAN  MR. R SARMA MS. P BARMAN  MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY  MR. M CHOUDHURY MR. S N KRISHNATRAYA MR N RAY  MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY  MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY  MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY



	<b>WITH</b> <a href="#">I.A.(Civil)/1528/2019</a> in RSA/100/2014	KARUNA SARMA and 10 ORS <b>Versus</b> SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY
17	<a href="#">I.A.(Civil)/237/2021</a> in RSA/10420/2020	TABIBAR RAHMAN <b>Versus</b> ON THE DEATH OF ASARUDDIN @ ASAR UDDIN, HIS LEGAL HEIRS-	MR. B C DAS MS. I DAS	MR. N K KALITA MR D DEKA
	<b>WITH</b> <a href="#">RSA/10420/2020</a> (Filing Number)	TABIBAR RAHMAN <b>Versus</b> ASARUDDIN @ ASAR UDDIN B	MR. B C DAS	
18	<a href="#">MC/7/2022</a> in MACApp./9494/2019	SMTI BHARATI DAS AND 2 ORS <b>Versus</b> THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MS R KALITA	
	<b>WITH</b> <a href="#">MACApp./9494/2019</a> (Filing Number)	SMTI BHARATI DAS AND 2 ORS <b>Versus</b> THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS		
19	<a href="#">I.A.(Civil)/861/2022</a> in RSA/9571/2021	LUTFUR RAHMAN <b>Versus</b> MAFUZA KHATUN AND 7 ORS.	MR M RANA	MR F Z MAZUMDER (R- 1,2,6,7,8) M. GOLD (R-1,2,6,7,8)
	<b>WITH</b> <a href="#">RSA/9571/2021</a> (Filing Number)	LUTFUR RAHMAN <b>Versus</b> MAFUZA KHATUN AND 7 ORS. A	MR M RANA	
20	<a href="#">I.A.(Civil)/2234/2022</a> in RSA/8336/2022	SUBHAN ALI <b>Versus</b> MD. MAFIDUL ALI @ MOIDUL ALI AND 4 ORS.	MR M CHETIA MR G CHAMUAH	
	<b>WITH</b> <a href="#">RSA/8336/2022</a> (Filing Number)	SUBHAN ALI <b>Versus</b> MD. MAFIDUL ALI @ MOIDUL ALI AND 4 ORS. B	MR M CHETIA	
21	<a href="#">I.A.(Civil)/3649/2022</a> WITH LCR in RSA/269/2013	ON THE DEATH OF LT. SAMIN CH. BARMAN HIS LEGAL HEIRS PADMALOCHAN BARMAN <b>Versus</b> BIPUL BARMAN	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	
	<b>WITH</b> <a href="#">RSA/269/2013</a>	BIPUL BARMAN <b>Versus</b> SAMIN CH. BARMAN	MR.P P DAS MR.B K SARMA MR. P M DEKA	MR.K R SURANA MS.A CHOUDHURY
22	<a href="#">RSA/180/2023</a>	ABDUL HAMID <b>Versus</b> SAHIDUR RAHMAN AND ANR.	G UDDIN MOTIUR RAHMAN MR. A S TAPADER P ADHIKARI MR A K AZAD	MR Z MUKIT (R-1,2) MR. A SATTAR (R-1,2) S CHOUDHURY (R-1,2) G IMTIAZ (R-1,2)
23	<a href="#">I.A.(Civil)/950/2023</a> RSA 226/2014(D/O), WITH LCR in RSA/226/2014	ANIL CH. DEV, <b>Versus</b> ON THE DEATH OF NARAYAN CH. GHOSH	MR. SHEELADITYA	MR. B D DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/3702/2022</a>	ANIL CH. DEV <b>Versus</b> ON THE DEATH OF SUPRABHA GHOSH		MR. H K DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/3703/2022</a>	ANIL CH. DEV <b>Versus</b> ON THE DEATH OF SUPRABHA GHOSH		MR. H K DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/3704/2022</a>	ANIL CH. DEV <b>Versus</b> ON THE DEATH OF SUPRABHA GHOSH		MR. H K DEKA

	<b>WITH</b> <a href="#">MC/22/2023</a>	ANIL CH. DEV, <b>Versus</b> ON THE DEATH OF NARAYAN CH. GHOSH,		
	<b>WITH</b> <a href="#">MC/23/2023</a>	ANIL CH. DEV, <b>Versus</b> ON THE DEATH OF NARAYAN CH. GHOSH HIS LEGAL HEIRS MRINAL KANTA GHOSH and 11 ORS.		MR. B D DEKA
	<b>WITH</b> <a href="#">MC/24/2023</a>	ANIL CH. DEV <b>Versus</b> ON THE DEATH OF NARAYAN CH. GHOSH		MR. S P ROY (R-2B) MR. B D DEKA JYOTISH DAS (R-2B)
	<b>WITH</b> <a href="#">MC/26/2023</a>	ANIL CH. DEV, <b>Versus</b> ON THE DEATH OF NARAYAN CH. GHOSH		MR. B D DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/876/2023</a>	ANIL CH. DEV <b>Versus</b> ON THE DEATH OF NARAYAN CH. GHOSH,	MR. SHEELADITYA	MR. B D DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/951/2023</a>	ANIL CH. DEV, <b>Versus</b> ON THE DEATH OF NARAYAN CH. GHOSH,	MR. SHEELADITYA	
24	<a href="#">I.A.(Civil)/1175/2023</a> in RSA/7495/2022	PANKAJA SAIKIA AND ANR. <b>Versus</b> MANTUL KUMAR NATH	MR. S SAHU	MD. A SAHAD MR. M H ALI
	<b>WITH</b> <a href="#">RSA/7495/2022</a> (Filing Number)	PANKAJA SAIKIA AND ANR. <b>Versus</b> MANTUL KUMAR NATH E	MR. S SAHU	
25	<a href="#">I.A.(Civil)/1602/2023</a> in RSA/3436/2023	REKIBUR ZAMAN AND ANR. <b>Versus</b> DIPEN CH. DAS ADN 16 ORS.	MR. R K BHUYAN	MR D CHOUDHURY (R1,3,4,5, 6, 7) MR D CHOUDHURY (R1,3,4,5, 6, 7) MR D CHOUDHURY (R1,3,4,5, 6, 7) MRS A K CHOUDHURY MR M CHOUDHURY (r- 1,3,4,5,6,7)) MRS. J DEKA (r- 1,3,4,5,6,7)) MR S DIFUSA (R1,3,4,5, 6, 7) MR S DIFUSA (R1,3,4,5, 6, 7)
	<b>WITH</b> <a href="#">RSA/3436/2023</a> (Filing Number)	REKIBUR ZAMAN AND ANR. <b>Versus</b> DIPEN CH. DAS ADN 16 ORS. A	MR. R K BHUYAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/3454/2023</a> (Filing Number)	REKIBUR ZAMAN AND ANR. <b>Versus</b> DIPEN CH. DAS ADN 16 ORS. A	MR. R K BHUYAN	
26	<a href="#">I.A.(Civil)/2262/2023</a> in RSA/6235/2023	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS.	MS. R CHOUDHURY MR. M ISLAM	MS. B CHOUDHURY (R-1 TO 1.4 MR. P. CHOUDHURY (R-1 TO 1.4 J DAS (R-1 TO 1.4

	<b>WITH</b> <a href="#">RSA/6235/2023</a> (Filing Number)	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B	MS. R CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/6237/2023</a> (Filing Number)	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B	MS. R CHOUDHURY	
27	<b>WITH</b> <a href="#">RSA/6144/2023</a> (Filing Number)	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. A	MS. R CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/1484/2023</a>	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS.	MS. R CHOUDHURY MR. M ISLAM	MS. B CHOUDHURY MR. P. CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/6146/2023</a> (Filing Number)	SUNIT HAZARIKA <b>Versus</b> ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. A	MS. R CHOUDHURY	
28	<a href="#">I.A.(Civil)/2850/2023</a> in <a href="#">RSA/10474/2023</a>	PRABHULAL SHARMA AND ORS. <b>Versus</b> ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS 1.1 SARASWATI DEVI AND ORS.	JYOTISH DAS MS P DEY MS. P AGARWALA	MR N BARUAH (R- 1 to 3) MS. P JINDAL (r-5,6,7,8,9
	<b>WITH</b> <a href="#">RSA/10474/2023</a> (Filing Number)	PRABHULAL SHARMA AND ORS. <b>Versus</b> ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS SARASWATI DEVI AND ORS. A	JYOTISH DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/10475/2023</a> (Filing Number)	PRABHULAL SHARMA AND ORS. <b>Versus</b> ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS SARASWATI DEVI AND ORS. A	JYOTISH DAS	
29	<a href="#">I.A.(Civil)/3682/2023</a> WITH LCR in <a href="#">RSA/172/2014</a>	NURJAHAN KHATUN and 4 ORS. <b>Versus</b> CHUM CHUM ARA HAZARIKA and 9 ORS.	MR. A MOBARAQUE	GA, ASSAM R. ALI MR. A HUSSAIN (R-2,1 TO 2.5)
	<b>WITH</b> <a href="#">RSA/172/2014</a>	NURJAHAN KHATUN and 4 ORS. <b>Versus</b> CHUM CHUM ARA HAZARIKA and 3 ORS.	MR.B BANERJEE MS.M DEB MR.A T SARKAR MR.D F A AHMED MR.J LASKAR MR.A DEY MR. A MOBARAQUE	GA, ASSAM MR.R J BORDOLOI MR.P K TALUKDAR MR. R ALI (R-1) MR M KALITA (R-1) MR M BORO (R-1) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3681/2023</a> in <a href="#">RSA/172/2014</a>	NURJAHAN KHATUN and 4 ORS. <b>Versus</b> CHUM CHUM ARA HAZARIKA and ORS.	MR. A MOBARAQUE	GA, ASSAM R. ALI
30	<a href="#">I.A.(Civil)/3684/2023</a> in <a href="#">RSA/14242/2023</a>	KAMALA KANTA BHATTACHARJEE <b>Versus</b> KUSUM DEVI AND 12 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. P P BORTHAKUR (R-1) PRIYANKU PRATIM PARASOR (R-1) MS IVY HUSSAIN (R-1)

	<b>WITH</b> <a href="#">RSA/14242/2023</a> (Filing Number)	KAMALA KANTA BHATTACHRJEE <b>Versus</b> KUSUM DEVI AND 12 ORS B	MR. S MITRA	
31	<a href="#">I.A.(Civil)/3759/2023</a> in RSA/14553/2023	IMAMUL HAQUE <b>Versus</b> IBRAHIM ALI AND 2 ORS.	MR. SHEELADITYA	MR. K K DEY (R1) MR V K BAROOAH (R1)
	<b>WITH</b> <a href="#">RSA/14553/2023</a> (Filing Number)	IMAMUL HAQUE <b>Versus</b> IBRAHIM ALI AND 2 ORS. B	MR. SHEELADITYA	
32	<a href="#">I.A.(Civil)/3810/2023</a> in RSA/13485/2023	KALYANI PAUL <b>Versus</b> KISHORE BANIK AND 4 ORS.	MR B PATHAK MR. D K SHARMA MR B HAZARIKA MS M TIWARI MR. R BHAGAWATI	SC, G M D A
	<b>WITH</b> <a href="#">RSA/13485/2023</a> (Filing Number)	KALYANI PAUL <b>Versus</b> KISHORE BANIK AND 4 ORS. E	MR B PATHAK	
33	<a href="#">I.A.(Civil)/220/2024</a> WITH LCR in RSA/130/2012	ON THE DEATH OF ABDUL MALIK <b>Versus</b> ON THE DEATH OF MD. LEDAI MIA	MR. M H RAJBARBHUIYAN	MR J DAS
	<b>WITH</b> <a href="#">RSA/130/2012</a>	MD. ABDUL MALIK and 2 ORS. <b>Versus</b> ON THE DEATH OF MD. LEDAI MIA HIS LEGAL HEIRS SMTI MOINA BEGUM AND OTHERS	MD.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI	MR J DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/199/2024</a> in RSA/130/2012	ON THE DEATH OF ABDUL MALIK <b>Versus</b> ON THE DEATH OF MD. LEDAI MIA,		
	<b>WITH</b> <a href="#">I.A.(Civil)/221/2024</a> in RSA/130/2012	ON THE DEATH OF ABDUL MALIK, <b>Versus</b> ON THE DEATH OF MD. LEDAI MIA		MR J DAS
34	<a href="#">I.A.(Civil)/951/2024</a> in RSA/105/2023	ON THE DEATH OF SRI RAJIB BANERJEE HIS HIS LEGAL HEIRS SAMAPTI BANERJEE AND ANR <b>Versus</b> ON THE DEATH OF SRI GHANA BORGOHAIN	MR S SANCHETI MR S SANCHETI MR. A SANCHETI	
	<b>WITH</b> <a href="#">RSA/105/2023</a>	ON THE DEATH OF SIBA PRASAD BANERJEE HIS LEGAL HEIRS NAMELY APU BANERJEE AND ORS. <b>Versus</b> ON THE DEATH OF SRI GHANA BORGOHAIN HIS LEGAL HEIRS NAMELY NILIMA BORGOHAIN AND ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	
35	<a href="#">I.A.(Civil)/1799/2024</a> in MFA/6588/2024	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> CHAHEN BORO AND ANR.	MS. M CHOUDHURY	MR. D K KOTHARI MD S HOQUE (R-1) MR. M DEKA (R-1) MR Y KOTHARI MR. N KOTHARI
	<b>WITH</b> <a href="#">MFA/6588/2024</a> (Filing Number)	ORIENTAL INSURANCE CO LTD <b>Versus</b> CHAHEN BORO AND ANR B	MS. M CHOUDHURY	
36	<a href="#">I.A.(Civil)/1886/2024</a> in RSA/6362/2024	ABHIJIT HAZARIKA <b>Versus</b> BASANTA KUMAR RAI	MR. B CHAKRAVARTY MS. A LALA	MS. B CHOUDHURY MR. S SAHU
	<b>WITH</b> <a href="#">RSA/6362/2024</a> (Filing Number)	ABHIJIT HAZARIKA <b>Versus</b> BASANTA KUMAR RAI F	MR. B CHAKRAVARTY	

37 <a href="#">I.A.(Civil)/2159/2024</a> in RSA/242/2016	MR DEBOJIT SAIKIA and 9 ORS <b>Versus</b> MR PRANSANT KATONI and 2 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. T K BHUYAN
<b>WITH</b> <a href="#">RSA/242/2016</a>	MR DEBOJIT SAIKIA and 9 ORS <b>Versus</b> MR PRANSANT KATONI and 2 ORS	MR.R P HAZARIKA MR. U B SARMA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR.S SARMA R-1a,1band1c MR.T K BHUYAN(R-1(a),1(b)&1(c)) MR.J DEKA(R-1(a),1(b)&1(c)) MR.S K DEB(R-1(a),1(b)&1(c))
<b>WITH</b> <a href="#">I.A.(Civil)/883/2024</a> in RSA/242/2016	MR DEBOJIT SAIKIA and ORS <b>Versus</b> MR PRANSANT KATONI and 2 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	
<b>WITH</b> <a href="#">I.A.(Civil)/884/2024</a> in RSA/242/2016	MR DEBOJIT SAIKIA and ORS <b>Versus</b> MR PRANSANT KATONI and ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	
38 <a href="#">I.A.(Civil)/2238/2024</a> in MACApp./7601/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> GITA BARMAN AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
<b>WITH</b> <a href="#">MACApp./7601/2024</a> (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD <b>Versus</b> GITA BARMAN AND 4 ORS B	MR. R GOSWAMI	
39 <a href="#">I.A.(Civil)/2472/2024</a> WITH LCR in RSA/329/2017	MUSSTT JAFURUN NESSA LASKAR <b>Versus</b> ON THE DEATH OF MABARUN NESSA	MS S.S.BORA	MR. P K DEKA MR.J H LASKAR MR. S NEOG(R-1) MS. S G BARUAH (R-1) MR. B BORGHAIN(R-1) MR B SAIKIA(R-1)
<b>WITH</b> <a href="#">RSA/329/2017</a>	MUSSTT JAFURUN NESSA LASKAR <b>Versus</b> MUSSTT MABARUN NESSA and 2 ORS	MR.S D PURAKAYATHA MR.U CHOUDHURY	MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR. S NEOG(R-2,3) MS. S G BARUAH(R-2,3) MR. B BORGHAIN(R-2,3) MR B SAIKIA(R-2,3) MR. S ALAM
<b>WITH</b> <a href="#">I.A.(Civil)/2470/2024</a> in RSA/329/2017	MUSSTT JAFURUN NESSA LASKAR <b>Versus</b> ON THE DEATH OF MABARUN NESSA	MS S.S.BORA	MR.J H LASKAR MR. P K DEKA
<b>WITH</b> <a href="#">I.A.(Civil)/2473/2024</a> in RSA/329/2017	MUSSTT JAFURUN NESSA LASKAR <b>Versus</b> ON THE DEATH OF MABARUN NESSA,	MS S.S.BORA	MR.J H LASKAR
<b>WITH</b> <a href="#">I.A.(Civil)/3381/2024</a> in RSA/329/2017	MUSSTT JAFURUN NESSA LASKAR <b>Versus</b> ON THE DEATH OF MABARUN NESSA	MR. S D PURKAYASTHA MS S.S.BORA	MR.J H LASKAR MR. B BORGHAIN
40 <a href="#">I.A.(Civil)/3003/2024</a> in RSA/120/2016	ON THE DEATH OF MD. AZIZUR RAHMAN BARBHUIYA, HIS LEGAL HEIRS <b>Versus</b> ON THE DEATH OF MD. ABDUL NUR BARBHUIYA, HIS LEGAL HEIRS AND ORS	MR. M H LASKAR	MR. S K GHOSH
<b>WITH</b> <a href="#">RSA/120/2016</a>	ON THE DEATH OF MD AZIZUR RAHMAN BARBHUIYA HIS LEGAL HEIRS KAMLARUN NESSA BARBHUIYAN AND ORS. <b>Versus</b> ON THE DEATH OF ABDUL NUR BARBHUIYA, HIS LEGAL HEIRS and 43 ORS	MR. S ROY MR. M H LASKAR MR M A BARBHUIYA	MR. S K GHOSH (R1.1-1.12) MS F AHMED (R1.1-1.12)

41	<a href="#">I.A.(Civil)/3021/2024</a> WITH LCR in RSA/9/2013  <b>WITH</b> <a href="#">RSA/9/2013</a>  <b>WITH</b> <a href="#">MC/107/2013</a> in RSA/9/2013  <b>WITH</b> <a href="#">I.A.(Civil)/4118/2017</a> in RSA/9/2013	ON THE DEATH KAILASH ROY @ KAILASH CH. ROY, HIS LEGAL HEIRS <b>Versus</b> ON THE DEATH OF HIMANGSHU KUMAR BHOWMICK, HIS LEGAL HEIRS AND ORS.  KAILASH ROY @ KAILASH CH ROY <b>Versus</b> ON THE DEATH OF HIMANGSHU KUMAR BHOWMICK HIS LEGAL HEIR (a) MANJULA BHOWMICK and 13 ORS  KAILASH ROY @ KAILASH CH ROY <b>Versus</b> HIMANGSHU KUMAR BHOWMICK and 3 ORS  KAILASH ROY @ KAILASH CH ROY <b>Versus</b> HIMANGSHU KUMAR BHOWMICK and 8 ORS	MR G BAISHYA GA, ASSAM MR. S K CHAKRABORTY  MR.G BAISHYA MR.A HASSAN MR.P K ROY MRSA CHAKRABORTY MS.M DUTTA  MR.G BAISHYA MR.A HASSAN MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA
42	<a href="#">I.A.(Civil)/3071/2024</a> in CRP/8080/2024  <b>WITH</b> <a href="#">CRP/8080/2024</a> (Filing Number)	ARUP ROY <b>Versus</b> SUMAN DEY  ARUP ROY <b>Versus</b> SUMAN DEY (F)	DR. R SARMAH MS P SAHA  DR. R SARMAH
43	<a href="#">I.A.(Civil)/3079/2024</a> in RSA/12789/2023  <b>WITH</b> <a href="#">RSA/12789/2023</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Civil)/10036/2024</a> (Filing Number)	AKLIM UDDIN LASKAR @ AKLIM HUSSAIN LASKAR AND 12 ORS. <b>Versus</b> AJMAN ALI @ AJMAN ALI LASKAR  AKLIM UDDIN LASKAR @ AKLIM HUSSAIN LASKAR AND 12 ORS. <b>Versus</b> AJMAN ALI @ AJMAN ALI LASKAR E  AKLIM UDDIN LASKAR @ AKLIM HUSSAIN LASKAR AND 12 ORS. <b>Versus</b> AJMAN ALI @ AJMAN ALI LASKAR E	MR. B J GHOSH MR. I ALAM MR. T SK  MR. I ALAM
44	<a href="#">I.A.(Civil)/3156/2024</a> in Test.App./11383/2024  <b>WITH</b> <a href="#">Test.App./11383/2024</a> (Filing Number)	HEMEN DAS <b>Versus</b> PUTUMONI DAS  HEMEN DAS <b>Versus</b> PUTUMONI DAS F	MR. SURAJIT DAS MR. P P DAS MR. P P DAS MR. P KALITA (R-1) MRS S GOSWAMI(R-1)
45	<a href="#">I.A.(Civil)/3190/2024</a> WITH LCR in RSA/59/2009  <b>WITH</b> <a href="#">RSA/59/2009</a>  <b>WITH</b> <a href="#">I.A.(Civil)/3189/2024</a> in RSA/59/2009	SRI TARLOK SINGH and ORS <b>Versus</b> ON THE DEATH OF JATINDRA NATH BHARALI  SRI TARLOK SINGH and ORS <b>Versus</b> SRI JATINDRA NATH BHARALI  SRI TARLOK SINGH and ORS <b>Versus</b> ON THE DEATH OF JATINDRA NATH BHARALI	MR. D MOZUMDER MR. S BISWAS MR. T J MAHANTA (R-1.b) MS. P BHATTACHARYA(R-1.b) MR. A BORUA(R-1.b) MR T GOGOI(R-1.b)  MR.K AGARWAL MR.S C KEYAL MR. D MOZUMDER MR. P NEOG MR. S BISWAS MR. C PRADHAN MR. T J MAHANTA MS.P BHATTACHARYA  MR. D MOZUMDER MR. S BISWAS

	<b>WITH</b> <a href="#">I.A.(Civil)/3191/2024</a> in RSA/59/2009	SRI TARLOK SINGH AND ORS <b>Versus</b> ON THE DEATH OF JATINDRA NATH BHARALI	MR. D MOZUMDER MR. S BISWAS	
46	<a href="#">I.A.(Civil)/3994/2024</a> CAVT. NO.10092/024, in RSA/14286/2024	ON THE DEATH OF MD ANOWAR HUSSAIN HIS LEGAL HEIRS MINUARA RAHMAN AND ORS <b>Versus</b> SYED AKBAR ALI	MR. SHEELADITYA	MR. A SATTAR S CHOUDHURY FOR CAVEATOR
	<b>WITH</b> <a href="#">RSA/14286/2024</a> (Filing Number)	ON THE DEATH OF MD ANOWAR HUSSAIN HIS LEGAL HEIRS MINUARA RAHMAN AND ORS <b>Versus</b> SYED AKBAR ALI	MR. SHEELADITYA	
	<b>WITH</b> <a href="#">I.A.(Civil)/14287/2024</a> (Filing Number)	ON THE DEATH OF MD ANOWAR HUSSAIN HIS LEGAL HEIRS MINUARA RAHMAN AND ORS <b>Versus</b> SYED AKBAR ALI	MR. SHEELADITYA	
47	<a href="#">I.A.(Civil)/4014/2024</a> WITH LCR in MACApp./139/2024	KRISHNA SAHA <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. S BISWAS	
	<b>WITH</b> <a href="#">MACApp./139/2024</a>	THE UNITED INDIA INSURANCE CO. LTD <b>Versus</b> KRISHNA SAHA AND 2 ORS.	MR. R J DAS	MR. S BISWAS (R-1) MS D DEVI(R-1)
48	<a href="#">I.A.(Civil)/4041/2024</a> WITH LCR in MACApp./342/2023	MINATI GOWALA AND 2 ORS. <b>Versus</b> M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED	MR. S BISWAS MS D DEVI	MR. P HAZARIKA
	<b>WITH</b> <a href="#">MACApp./342/2023</a>	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> MINATI GOWALA AND 2 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	MR. S BISWAS (r-1,2) MS D DEVI(r-1,2)
49	<a href="#">I.A.(Civil)/494/2025</a> in MACApp./385/2025	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> POPI MONI BORDOLOI (CHALIHA)	MR. K K BHATTA P GOSWAMI	
	<b>WITH</b> <a href="#">MACApp./385/2025</a> (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> POPI MONI BORDOLOI (CHALIHA) AND 4 ORS H	MR. K K BHATTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/386/2025</a> (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> POPI MONI BORDOLOI (CHALIHA) AND 4 ORS H	MR. K K BHATTA	
50	<a href="#">I.A.(Civil)/495/2025</a> in MACApp./14222/2024	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> JYOTSNA BEWA AND 6 ORS	MS L SHARMA MR. H BURAGOHAIN	
	<b>WITH</b> <a href="#">MACApp./14222/2024</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MOSTT JYOTSNA BEWA AND 6 ORS	MR. H BURAGOHAIN	
	<b>WITH</b> <a href="#">I.A.(Civil)/14225/2024</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MOSTT JYOTSNA BEWA AND 6 ORS	MR. H BURAGOHAIN	

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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
12)	MR. M R SODIAL	17-02-2025	To	21-02-2025
13)	MS. R S SADIAL	17-02-2025	To	21-02-2025
14)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
15)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
16)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
17)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
18)	MR P C DEY	20-02-2025	To	21-02-2025
19)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
20)	MS. D SAIKIA	12-02-2025	To	07-03-2025
21)	MR D K DAS	20-02-2025	To	03-03-2025
22)	K U AHMED	21-02-2025	To	27-02-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,21st February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">Bail Appln./2107/2024</a>	GULFAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
2	<a href="#">Bail Appln./3658/2024</a>	IMDADUL HAQUE @ AMDADUL HAQUE @ AMD AJUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. M A CHOUDHURY U U KHAN	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">Crl.Pet./1207/2024</a>	ARUPJYOTI CHARINGIA PHUKAN @ ARUPJYOTI CHAYENGIA PHUKAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MR. B GOGOI MS K BARMAN MS. D. DEVI	PP, ASSAM
4	<a href="#">Crl.Pet./1428/2024</a>	SAMIR TALUKDAR @ SAMIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
5	<a href="#">Crl.Pet./1513/2024</a> FIXED	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F HAQUE MR A ISLAM	PP, ASSAM
6	<a href="#">Crl.Rev.P./18/2025</a> FIXED	AMIT KUMAR TURAHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR. P MAZUMDER R DEB B CHOWHAN	PP, ASSAM
7	<a href="#">Crl.Pet./34/2025</a>	AFZALUR RAHMAN @ AFZAL HUSSAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
8	<a href="#">Crl.Rev.P./38/2025</a>	SRI PRADIP SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N K MURRY	MR. RAJIV DEV (R-2)
	<b>WITH</b> <a href="#">I.A.(Crl.)/15/2025</a> <b>in</b> <a href="#">Crl.Rev.P./38/2025</a>	SRI PRADIP SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K D CHETRI MR. P BAJAJ	PP, ASSAM
9	<a href="#">Crl.Rev.P./55/2025</a>	SRI BHASKAR DAS <b>Versus</b> MANABENDRA DAS AND ANR		

10	<a href="#">Crl.Rev.P./56/2025</a>	SRI BHASKAR DAS <b>Versus</b> HARKUMAR DAS AND ANR		
11	<a href="#">Crl.Rev.P./57/2025</a>	GAYATRI SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR P K BASU MS. K DEY	PP, ASSAM
12	<a href="#">Crl.Pet./142/2025</a> FIXED	PANKAJ KUMAR YADAV @ PANKAJ YADAV <b>Versus</b> THE STATE OF ASSAM	MS. P CHAKRABORTY MS. A DAS	PP, ASSAM
13	<a href="#">Crl.Pet./164/2025</a> FIXED	SHAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. A M AHMED MR. D GAGAI B DAS	PP, ASSAM
14	<a href="#">Crl.Pet./194/2025</a>	RITESH PEGU <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. A BARUAH MR. J P MORE	PP, ASSAM
15	<a href="#">Crl.Pet./195/2025</a>	SRI RANJIT KAKOTI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
16	<a href="#">Crl.Pet./196/2025</a>	SRI UJJAL BHUYAN <b>Versus</b> THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MR P J PATAR MS B CHAUHAN	PP, ASSAM
<b>ADMISSION</b>				
17	<a href="#">Crl.Rev.P./324/2019</a> FIXED	SANJAY KUMAR BARUAH <b>Versus</b> M/S REETI DRUGS AND SURGICALS AND ANR.	MR. B CHAKRABORTY MR. N BHARALI MR S HUSSAIN	MR. D K KOTHARI MR. B DEKA MR P DAS PP, ASSAM (R2)
	<b>WITH</b> <a href="#">I.A.(Crl.)/639/2019</a> <b>in</b> Crl.Rev.P./324/2019	SANJAY KUMAR BARUAH <b>Versus</b> M/S REETI DRUGS AND SURGICALS AND ANR. (H)	MR. B CHAKRABORTY MR. N BHARALI MR S HUSSAIN	PP, ASSAM (R2)
18	<a href="#">Crl.Pet./907/2024</a>	SACHIN MEDHI <b>Versus</b> DILIP KUMAR KALITA AND 2 ORS	MR. A CHAMUAH MR. A R KASHYAP	MR. I H LASKAR (R-2) MR. P K DEKA (R-2) MR. P DAIMARY (R-2) MS. N M LONGKENG (R-2) PP, ASSAM
19	<a href="#">Crl.Pet./1245/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	JANNATUL FERDUSY LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
20	<a href="#">Crl.Pet./1380/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	BHUGESWAR TAID <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR M CHETIA (R-2) PP, ASSAM
21	<a href="#">Crl.Pet./1416/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	RANJIT DAS <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS	MR. B CHETRI MR. P N SHARMA MS. D J BORAH	MR. K K PARASAR (R-3, (C.G.C)) DY.S.G.I. SC, CBI
	<b>WITH</b> <a href="#">I.A.(Crl.)/60/2025</a> <b>in</b> Crl.Pet./1416/2024	SRI RANJIT DAS <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS		SC, CBI
22	<a href="#">Crl.A./61/2025</a>	SRI SABEN DAS <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/144/2025</a> <b>in</b> Crl.A./61/2025	SRI SABEN DAS <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
23	<a href="#">Crl.A./62/2025</a>	DILIP DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/145/2025</a> in CrI.A./62/2025	SRI DILIP DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
24	<a href="#">Bail Appln./3133/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	MAJIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
25	<a href="#">Bail Appln./3632/2024</a> WITH CASE RECORD(SCANNED COPY)	ADAKHO MAO <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA	PP, ASSAM
26	<a href="#">Bail Appln./3909/2024</a> FIXED	BABA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYYA MR P S RAJA	PP, ASSAM
27	<a href="#">Bail Appln./235/2025</a> WITH OFFICE NOTE, FIXED	SANOJ KUMAR RAY <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
28	<a href="#">Bail Appln./247/2025</a> WITH BA 97/2025(D/O)	SUNITA DEVI <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI S K LAHAN	PP, ASSAM
29	<a href="#">Bail Appln./249/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	JAYANTA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A SHARMA	PP, ASSAM
30	<a href="#">Bail Appln./289/2025</a> FIXED	ABDUL RASHID AHMED @ RANJU ALI <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
31	<a href="#">Bail Appln./347/2025</a> FIXED	TAPHA KONYAK <b>Versus</b> THE STATE OF ASSAM	MR. M ALAM MS. P BORAH	PP, ASSAM
32	<a href="#">Bail Appln./354/2025</a> FIXED	TAPHA KONYAK <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
33	<a href="#">Bail Appln./425/2025</a> BA 2484/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	KAMRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
34	<a href="#">Bail Appln./439/2025</a> FIXED	BRAJEN BARMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A LAL MR A BRAHMA M K DEB	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
35	<a href="#">AB/2132/2024</a>	GIASUDDIN ALIAS GIASUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	MR. A AHMED(INFORMANT) PP, ASSAM
36	<b>WITH</b> <a href="#">AB/2060/2024</a>	ABDUL MATIN <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR J C BORAH MR J C BORAH	MR. A AHMED(INFORMANT) PP, ASSAM
37	<a href="#">AB/3091/2024</a> FIXED	MANASH KUMAR SEAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
38	<a href="#">AB/3095/2024</a> FIXED	TOSLIMA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
39	<b>WITH</b> <a href="#">AB/3160/2024</a>	IKRAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
40	<a href="#">AB/3422/2024</a> WITH OFFICE NOTE, FIXED	ASAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
41	<a href="#">AB/186/2025</a> FIXED	ALAUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM

42	<a href="#">AB/206/2025</a> FIXED	SAVALI DAS <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI S K LAHAN	PP, ASSAM
43	<a href="#">AB/226/2025</a> FIXED	ATUL MIRDHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS N DEKA MR SAURADEEP DEY	SPL PP WILDLIFE FOREST ASSAM PP, ASSAM
44	<a href="#">AB/296/2025</a> FIXED	DHARMENDRA RABHA <b>Versus</b> THE STATE OF ASSAM	MR. A KHAN MR. D BORA	PP, ASSAM
<b>ORDERS</b>				
45	<a href="#">Crl.Pet./251/2024</a> FIXED	DEEPANKAR BORO AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S HAZARIKA MR. H BURAGOHAIN	PP, ASSAM
46	<a href="#">I.A.(Crl.)/749/2024</a> WITH LCR 5 FILES <b>in</b> Crl.A./255/2024	MD. MAKHAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR. M R CHOUDHURY MR S K CHHETRY	MS. M K BROWN, AMICUS CURIAE (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./255/2024</a>	MD. MAKHAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR. M R CHOUDHURY MR S K CHHETRY	MS. M K BROWN, AMICUS CURIAE(R-2) PP, ASSAM
47	<a href="#">Crl.Pet./45/2025</a> FIXED	JALAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
48	<a href="#">I.A.(Crl.)/46/2025</a> WITH OFFICE NOTE, FIXED <b>in</b> Crl.A./11748/2024	GAUTOM NATH @ GUDULA NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./11748/2024</a> (Filing Number)	GAUTOM NATH @ GUDULA NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. Y S MANNAN	
	<b>WITH</b> <a href="#">I.A.(Crl.)/11749/2024</a> (Filing Number)	GAUTOM NATH @ GUDULA NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. Y S MANNAN	
49	<a href="#">I.A.(Crl.)/115/2025</a> <b>in</b> Crl.Pet./1327/2024	SHOPNA BEGUM ALIAS ESQUASH BEGUM <b>Versus</b> ABDUL BAKKI ANSARY	MR Z HUSSAIN\ MR. RASHIDUL ISLAM	MR. K MOHAMMED PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Pet./1327/2024</a>	ABDUL BAKKI ANSARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR. Z HUSSAIN (R-2) MR. RASHIDUL ISLAM (R-2) MR. A K DAS (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/02/2025  
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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
12)	MR. M R SODIAL	17-02-2025	To	21-02-2025
13)	MS. R S SADIAL	17-02-2025	To	21-02-2025

14)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
15)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
16)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
17)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
18)	MR P C DEY	20-02-2025	To	21-02-2025
19)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
20)	MS. D SAIKIA	12-02-2025	To	07-03-2025
21)	MR D K DAS	20-02-2025	To	03-03-2025
22)	K U AHMED	21-02-2025	To	27-02-2025



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Friday,21st February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING  
OF THE DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>			
1 <a href="#">WP(C)/2546/2019</a> BY SLIP	FAZLUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY M K BORAH MR. N J KHATANIAR MS. P. KASHYAP	GA, ASSAM
2 <a href="#">WP(C)/2529/2022</a> BY SLIP	RAMENDRA LAL BISWAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, AG (A AND E) GA, ASSAM SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 21/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
12)	MR. M R SODIAL	17-02-2025	To	21-02-2025
13)	MS. R S SADIAL	17-02-2025	To	21-02-2025
14)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
15)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
16)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
17)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
18)	MR P C DEY	20-02-2025	To	21-02-2025
19)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
20)	MS. D SAIKIA	12-02-2025	To	07-03-2025
21)	MR D K DAS	20-02-2025	To	03-03-2025
22)	K U AHMED	21-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Friday,21st February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 24

#### [ CIVIL BENCH-III, IV AND V ]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	<a href="#">I.A.(Civil)/68/2025</a> B/O in WP(C)/6994/2024 <b>WITH</b> <a href="#">WP(C)/6994/2024</a>	M/S THE JANA ENTERPRISE <b>Versus</b> M/S INDIRA ENTERPRISE AND 4 ORS  M/S INDIRA ENTERPRISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM  MR. A CHAUDHURY MR. A K BARUAH MR. N MAHAJAN MR. R A PRAMANIK	MR. B D KONWAR SR. ADV. SC, HEALTH  SC, HEALTH AND F W
<b>ADMISSION</b>				
2	<a href="#">WP(C)/7204/2017</a> FIXED	MRIDUL RAJKHOWA and ANR <b>Versus</b> THE DISTRICT LEGAL SERVICES AUTHORITY and 3 ORS.	MR S KHOUND MR.D DAS MR.I DAS MR.J R GIRI	MR. K SINGHA MR. K M MAHANTA
3	<a href="#">WP(C)/9441/2019</a> FIXED  <b>WITH</b> <a href="#">WP(C)/3182/2022</a>	BUBUL CHANDRA NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. A SARMA	SC, CO OP V SOLO MS. O KITS MS. J BURAGOHAIN
4	<a href="#">WP(C)/6345/2023</a>	BUBUL CHANDRA NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	SC, CO OP GA, ASSAM SC, FINANCE
5	<a href="#">WP(C)/3900/2021</a> FIXED	BUBUL NEOG <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. A SARMA	SC, CO OP
6	<a href="#">WP(C)/6392/2021</a> WITH WP(C)/811/2008 (D/O), FIXED	PRABAL SUNDAR TAMULI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, BTC SC, PWD
7	<a href="#">WP(C)/6392/2021</a> WITH WP(C)/811/2008 (D/O), FIXED  <b>WITH</b> <a href="#">Cont.Cas(C)/67/2022</a>	AJIT KUMAR DEB AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. B J TALUKDAR(SC, REVENUE DEPT., R-3) MS. M BARMAN (GA, ASSAM, R- 1,2,4,5,6,7) MR. D CHAKRABARTY (R-9) SC, SOCIAL WELFARE
8	<a href="#">Cont.Cas(C)/67/2022</a>	AJIT KUMAR DEB AND 14 ORS. <b>Versus</b> SMT. KEERTHI JALLI AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MS. K PHUKAN (R1) MR. A GOGOI (R3) MR. D CHAKRABARTY (r-4)

9	<a href="#">WP(C)/6553/2021</a> B/O	AHMED NEWAJ CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM -23 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	GA, ASSAM SC, REVENUE
10	<a href="#">WP(C)/1392/2022</a> FIXED	GAUTAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM MR J CHUTIA, SC, KAAC SC, HEALTH SC, FINANCE
11	<a href="#">WP(C)/5794/2022</a> FIXED	DARASH MATHUR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. U PATHAK	GA, ASSAM MR. R BORPUJARI MR. A PHUKAN, SC, GAD SC, FINANCE DEPTT.
12	<a href="#">WP(C)/7305/2022</a> FIXED	ANAM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
<b>WITH</b>				
13	<a href="#">WP(C)/7288/2022</a>	HABIBUR RAHMAN MAZARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
14	<a href="#">WP(C)/469/2023</a> FIXED	MINARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D KALITA	GA, ASSAM MR. A T SARKAR (R5) MS S PATAR (R5)
15	<a href="#">WP(C)/634/2023</a> FIXED	PRADIP MAZUMDAR AND 2 ORS <b>Versus</b> THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MS S DAS (R-1,2)
16	<a href="#">WP(C)/2036/2023</a> FIXED	PANKAJ KUMAR BHAGAWATI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. R B PHOOKAN R SARMAH MR J BORAH MR. K KAKOTI MR N PATIRI MR K J HAZARIKA	GA, ASSAM MR. A BHATTACHARJEE (R-1, R-2 & R-3) MR. S BORA (R-7 & R-8) MR. A GANGULY (R-14) MS. N M DEKA (R-13) MR. N GOSWAMI (R-4, R-5, R-6, R-9 TO R-12) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, G M D A SC, GMC SC, PNB
17	<a href="#">WP(C)/2201/2023</a> FIXED	KH ALI AHMED AND 197 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM DY.S.G.I.
<b>WITH</b>				
18	<a href="#">WP(C)/544/2023</a>	NAZRUL ISLAM AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM MR. B DEKA DY.S.G.I.
19	<a href="#">WP(C)/3073/2023</a> FIXED	YASHODA DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	A G CHOUDHURY MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, AG MRS. S. BARUAH, (R-1, 3 & 4) SC, FINANCE
20	<a href="#">WP(C)/4964/2023</a>	PRANAB KR. DAS <b>Versus</b> ASSAM CO-OPERATIVE APEX BANK LTD AND 20 ORS	MRS A K CHOUDHURY MR M CHOUDHURY	MR. J BARMAN (R-4,5,6,7,8,10, 11,12,9,13,14,16,17,19,18,20,21) SC, THE ASSAM CO OPERATIVE APEX BANK LTD.
21	<a href="#">WP(C)/5777/2023</a> FIXED	INDIRA RONGPHARPI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, REVENUE SC, K A A C
22	<a href="#">WP(C)/5958/2023</a> B/O	MONTU GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. J B SAIKIA B.L. SARMA MR. M H ALI S M MUNIR	SC, P AND R.D. GA, ASSAM



23	<a href="#">WP(C)/6141/2023</a> FIXED	DILIP SAHU AND 2 ORS <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS	MS. P CHAKRABORTY MS. A DAS	SC, K A A C
24	<a href="#">WP(C)/6435/2023</a> FIXED	RAJENDRA KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D DEKA	GA, ASSAM MR H K J AHMED (R4) MR S N KRISHNATRAYA (R4)
25	<a href="#">WP(C)/1152/2024</a>	SMTI JUNAKI NATH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM
26	<a href="#">WP(C)/1726/2024</a> FIXED	DR. JOYDEEP PURKAYASTHA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR S BORTHAKUR MR R SENSUA MR. K MOHAMMED G KAUSHIK	MR S DUTTA (R-5) MR SISHIR DUTTA(R-2,3) MS S MOCHAHARI(R-2,3) MS S MOCHAHARI(R-2,3) MR. S DUTTA(R-2,3) MR. S DUTTA(R-2,3) MR S DUTTA(R-2,3) MR S DUTTA(R-2,3) DY.S.G.I.
27	<a href="#">WP(C)/3611/2024</a> FIXED	MD. KABUL HUSSAIN BARBHUIYA <b>Versus</b> THE CHIEF GENERAL MANAGER AND 3 ORS.	MR. B J GHOSH MR. T SK	MR. DILIP DEY (R-4) MR H GUPTA (R-1,2,3) MR Y. BARBHUIYA(R-1,2,3)
28	<a href="#">WP(C)/3795/2024</a>	REDAUL HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS M KURMI MR R ISLAM	GA, ASSAM SC, N C HILLS
29	<a href="#">WP(C)/4714/2024</a>	MD ABDUL AWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	GA, ASSAM MR S P DAS (SC, DE AND CT)
30	<a href="#">WP(C)/4958/2024</a> FIXED	DEBASHISH ROY <b>Versus</b> PUNJAB NATIONAL BANK AND ANR	PETITIONER IN PERSON	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA SC, PNB
	<b>WITH</b> <a href="#">I.A.(Civil)/474/2025</a> <b>in</b> WP(C)/4958/2024	SHRI DEBASHISH ROY <b>Versus</b> PUNJAB NATIONAL BANK AND ANR	PETITIONER IN PERSON PETITIONER IN PERSON	SC, PNB
31	<a href="#">WP(C)/5167/2024</a> FIXED	KAJOL BEGUM MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M R SODIAL MR S AHMED MR. M H SAIKIA MS S Z HAYAT MS B H SHIRIN	GA, ASSAM MR. B CHAKRABORTY SC, AG MR A CHAKRABORTY
32	<a href="#">WP(C)/5619/2024</a> FIXED	HIMASHMI SAIKIA AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, NHM SC, HEALTH AND F W
33	<a href="#">WP(C)/5886/2024</a> FIXED	TASIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, IRRIGATION SC, FINANCE DEPTT.
34	<a href="#">WP(C)/5947/2024</a> FIXED	CHOUKAT ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, REVENUE
35	<a href="#">WP(C)/6168/2024</a> FIXED	MOZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM MR. A U CHOUDHURY (R-8) MR. A U CHOUDHURY (R-8) MRS. R DEVI (R-C.G.C( R-4,5)) MR S ISLAM(R-8) MR. A WAHAB (R-8) MS. A KAUSHAR(R-8) DY.S.G.I. SC, REVENUE
36	<a href="#">WP(C)/6886/2024</a> FIXED	PUTULI BORAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR S P DAS MS C BORA MS. S BAISHYA	SC, AG (A AND E) SC, HEALTH SC, FINANCE
37	<a href="#">WP(C)/7061/2024</a> FIXED	ASHAFUL ALAM AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. A A MONDAL MR M Z RAHMAN MR. S S AHMED F KHATUN	SC, P AND R.D. GA, ASSAM

38	<a href="#">WP(C)/66/2025</a> FIXED	PADMA SHARMA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. B BORAH MR K KASHYAB	SC, P AND R.D. GA, ASSAM SC, A S E C
39	<a href="#">WP(C)/131/2025</a> FIXED	JAKIR HUSSAIN AND 9 OTHERS <b>Versus</b> THE STATE OF ASSAM AND OTHERS	MR J ABEDIN MR A ALAM MR M Z RAHMAN MR. S UDDIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
40	<a href="#">WP(C)/140/2025</a> FIXED	RUPSINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A Z AHMED	GA, ASSAM SC, REVENUE SC, FINANCE
41	<a href="#">WP(C)/641/2025</a> FIXED	MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
42	<a href="#">WP(C)/645/2025</a> FIXED	SRI BHADRESWAR HAJONG <b>Versus</b> THE STATE OF ASSAM AND ORS	MS N DEKA MR SAURADEEP DEY MS S A KHALIFA	SC, P AND R.D. GA, ASSAM MR. R. DUBEY, SC, ASEC

**ORDERS**

43	<a href="#">Cont.Cas(C)/691/2023</a> FIXED	SMTI. KANIKA BARUA <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MS. P R MAHANTA (r-1) MR. R BORPUJARI (r-1)
44	<a href="#">Cont.Cas(C)/753/2023</a> FIXED	AKINUR ISLAM <b>Versus</b> JAY SHIVANI AND ANR	MR. M ISLAM MS A KHATUN	MR. K KONWAR (R-1) MR S DUTTA (R-1) MS. N BORAH (R-1)
45	<a href="#">WP(C)/2092/2023</a> FIXED	JAYANTA DAS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS	MR. R SALOI MR. S BORTHAKUR MR S NANDI	GA, ASSAM SC, BTC SC, REVENUE
<b>WITH</b>				
46	<a href="#">WP(C)/1110/2023</a>	LAKSHESWAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R SALOI MR. S BORTHAKUR MS. S KAKATI MR S NANDI	GA, ASSAM SC, BTC SC, REVENUE
<b>WITH</b>				
	<a href="#">I.A.(Civil)/436/2025</a> in WP(C)/1110/2023	LAKSHESWAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. R SALOI MR. S BORTHAKUR MS. S KAKATI MR S NANDI	GA, ASSAM SC, BTC SC, REVENUE
47	<a href="#">Cont.Cas(C)/697/2024</a> B/O	ABHIGYAN RAJ DUTTA <b>Versus</b> P.R. GHARPHALIA AND 2 ORS	MR MINTU SAIKIA MS R DUTTA	
48	<a href="#">I.A.(Civil)/3662/2024</a> B/O in WP(C)/5261/2024	GURUKUL EDUCATIONAL TRUST AND 3 ORS <b>Versus</b> DIGANTA CHOUDHURY AND ORS	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. S P SHARMA K AHMED	GA, ASSAM SC, PWD
<b>WITH</b>				
	<a href="#">WP(C)/5261/2024</a>	DIGANTA CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. N N JHA MR. M BERIA MR. M UDDIN MS M SAHOO	MR. K N CHOUDHURY(R- 7 TO 10) GA, ASSAM MR. S P SHARMA(R- 7 TO 10) K AHMED (R- 7 TO 10) SC, G M D A SC, GMC
49	<a href="#">I.A.(Civil)/3756/2024</a> B/O in Review.Pet./14514/2024	NAREN SAIKIA AND 7 ORS <b>Versus</b> BONOSHREE SAIKIA AND 7 ORS	MR B D DAS MR H K SARMA MR. H R DAS	MR. K N CHOUDHURY(R-1) GA, ASSAM MISS. R R KAKATI (R-1) MR. D J DAS(R-1) MS N MAHANTA(R-1) N GAUTAM(R-1) SC, TRANSPORT DEPARTMENT, ASSAM MR. TANUZ KASHYAP(R-1) SC, A S T C
<b>WITH</b>				
	<a href="#">Review.Pet./14514/2024</a> (Filing Number)	NAREN SAIKIA AND 7 ORS <b>Versus</b> BONOSHREE SAIKIA AND 7 ORS	MR B D DAS	

50	<a href="#">WP(C)/5164/2024</a> CAVT. NO.07242/024, FIXED	ON THE DEATH OF NEPAL CH DEY HIS LEGAL HEIR DAYAL CH DEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. P K ROYCHOUDHURY MR. N G KUNDU SC, REVENUE FOR CAVEATOR
<b>WITH</b>				
51	<a href="#">WP(C)/3090/2024</a>	ON THE DEATH OF NEPAL CH DEY HIS LEGAL HEIRS DAYAL CH DEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MR. A. ALI	GA, ASSAM MR. P K ROYCHOUDHURY(R-4,5,6) MR. N G KUNDU(R-4,5,6) MR. A K AZAD(R-4,5,6) SC, REVENUE
52	<a href="#">WP(C)/5949/2024</a> FIXED	ABUL KALAM PRODHANI <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. R BORA MS R MEDHI	GA, ASSAM SC, REVENUE
53	<a href="#">WP(C)/6437/2024</a> FIXED	SIBESH BARMAN AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. S K SAIKIA MR A HOSSAIN MR D.S. BHATTACHARYA	GA, ASSAM SC, BTC
54	<a href="#">WP(C)/6491/2024</a> FIXED	PEOPLES DEVELOPMENT VOLUNTEER FORUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM
55	<a href="#">Cont.Cas(C)/4/2025</a> FIXED	BHASKAR DEKA <b>Versus</b> KAVITHA PADMANABHAN, IAS AND 4 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	

**HEARING**

56	<a href="#">WP(C)/5180/2024</a> PART-HEARD, BY SLIP	AZIZUR RAHMAN MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
57	<a href="#">WP(C)/5149/2022</a> B/O	RINA BEGUM LASKAR @ RINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS A BEGUM B. PATHAK	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
12)	MR. M R SODIAL	17-02-2025	To	21-02-2025
13)	MS. R S SADIAL	17-02-2025	To	21-02-2025
14)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
15)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
16)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
17)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
18)	MR P C DEY	20-02-2025	To	21-02-2025
19)	MR. H GOSWAMI	20-02-2025	To	20-03-2025

20)	MS. D SAIKIA	12-02-2025	To	07-03-2025
21)	MR D K DAS	20-02-2025	To	03-03-2025
22)	K U AHMED	21-02-2025	To	27-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,21st February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

**COURT NO: 25**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	<a href="#">Crl.Pet./1518/2024</a>	POMPI HAZARIKA BORO <b>Versus</b> THE STATE OF ASSAM	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR	PP, ASSAM
<b><u>ADMISSION</u></b>				
2	<a href="#">Crl.Rev.P./529/2022</a> WITH LCR 1 FILE (SCANNED COPY)	AYEF ALI <b>Versus</b> AINAL ALI AND 2 ORS	MR. S SAHU MR N BARUAH MR A N IQBAL	MR. D KALITA (R-1, R-2, R-3) MD. S HOQUE (R-1, R-2, R-3)
3	<a href="#">Crl.Rev.P./348/2023</a> WITH LCR 4 FILES	MONIRUPA CHAKRABORTY <b>Versus</b> UJJAL BHATTACHARJEE AND ANR	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN	MR. B D DEKA (r-1) MR. M DAS (r-1) N CHAUDHURY (r-1) MR A BHATRA (r-1) MR A DEKA (r-1) PP, ASSAM
4	<a href="#">Crl.Pet./19/2024</a>	PLABITA DEKA <b>Versus</b> LINAMONI KALITA	MR. K K HANDIQUÉ MR R KALITA	MR. K R PATGIRI MS. CHITRALEKHA DAS MS. K BARMAN MS. D. DEVI
5	<a href="#">Crl.Pet./594/2024</a> WITH LCR 2 FILES(SCANNED COPY)	SHAJAHAN AKAND <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. S ROY	PP, ASSAM
6	<a href="#">Crl.Pet./1190/2024</a>	MANASH PRATIM NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N BARMAN MS J BARMAN K BORO	MR. D K NATH (R-2) MS. M DAS (R-2) PP, ASSAM
7	<a href="#">Crl.Pet./66/2025</a>	NIRANJAN BORA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B KONWAR MS D DUTTA	PP, ASSAM
<b><u>ORDERS</u></b>				
8	<a href="#">Crl.Pet./693/2022</a>	BALWAN BHAMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM

9	<b>WITH</b> <a href="#">Crl.Pet./112/2022</a>	YOUDHISTRA BHAMA <b>Versus</b> STATE OF ASSAM	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY MR. K MOHAMMED MS S SHARMA	MR. S C KEYAL (SC,CGST) MR. B GOGOI (SC,SGST) PP, ASSAM
10	<b>WITH</b> <a href="#">Crl.Pet./316/2022</a>	BALWAN BHAMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. M BISWAS MR. S H ZAMAN MS. C CHOUDHURY MR. V A CHOWDHURY MS M DAS M S HUSSAIN	MR. D SAIKIA MR. B GOGOI MR A CHALIHA PP, ASSAM
11	<a href="#">Crl.Rev.P./515/2023</a> WITH LCR 2 FILES(SCANNED COPY)	MUSSTT FARIDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR T N SRINIVASAN MR. N ISLAM	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY PP, ASSAM
12	<a href="#">Crl.Pet./1370/2024</a>	SHIRAJUL KHANDAKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MAHIBUR RAHMAN MR AZIZUR RAHMAN	MR. M ALOM (R-2) MR. H ISLAM (R-2) PP, ASSAM MR. R ISLAM (R-2) PP, ASSAM
13	<a href="#">Crl.Pet./1437/2024</a> WITH LCR 3 FILES(SCANNED COPY)	BAHARUL ISLAM TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
14	<a href="#">Crl.Pet./1579/2024</a>	PARVEZ ALAM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MD. MEMON AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
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22)	K U AHMED	21-02-2025	To	27-02-2025